

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Original Application No. **504** of **2024**.

In the matter of: "The Drowning Jewel Tapestry of Dal Lake Decline and Fishing Community's Struggle in Kashmir" appearing in The Wire, dated: 01-03-2024.

I N D E X

S.No.	Particulars	Pages
1.	Report	
2.	Annexure – 1-16	
3.	Annexure - A	
	Total	

Answering Respondents
through Counsel

Dated: _____

Before the Hon'ble National Green Tribunal Principal Bench, New Delhi

Original Application No.504 of 2024

INTHEMATTEROF: "The Drowning Jewel Tapestry of Dal Lake Decline and Fishing Community's Struggle in Kashmir" appearing in the Wire dated 01-03-2024.

Report of Joint Committee constituted by Hon'ble National Green Tribunal Order dated 21-08-2024 and 02-12-2024 passed in O.A. No. 504 of 2024 titled "The Drowning Jewel Tapestry of Dal Lake Decline and Fishing Community's Struggle in Kashmir" appearing in the Wire dated 01-03-2024.

Background:

That the Hon'ble National Green Tribunal was pleased to issue the following directions vide order dated 21-08-2024 in OA No. 504 / 2024: -

1. We find that Dal Lake and two backflow channels (Nayadar and Jogilankar) are almost anaerobic and high organic load going up to level of 23.5 mg/l. With regards to reporting data and FC, it is to be ensured that analysis of Total Coliform and Fecal Coliform may be carried out as per standard notified i.e. MPN/100 ml and not cfu /100ml. We further find that operating STPs are non-compliant. They should meet standards directed by the Tribunal in OA No. 1069/2018, order dated 30.04.2019. It is a matter of serious concern that STP at Barinambal is not designed and operated properly. J&KPCC in the next report is expected to give performance data of all STPs with the particular of designed capacity, utilization and quality of inlet and outlets performance with reference to FC.

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2. Expeditious remedial action is required to be taken to ensure that pollutants including untreated sewage does not enter the Dal Lake. Hence, we constitute a Joint Committee comprising of the following: (i) Member Secretary, J&K PCC, (ii) Vice-Chairman, J&K Lake Conservation and Management Authority, Srinagar; (iii) Deputy Commissioner, Srinagar; (iv) Ro, MoEF&CC, Chandigarh; (v) District Magistrate, Srinagar; (vi) Senior Officer of CPCB nominated by Member Secretary, CPCB.
3. District Magistrate, Srinagar will act as a coordinating agency in the Joint Committee. The Committee will ascertain the sources of pollution in Dal Lake and will find out the persons/entities responsible for the same and will take appropriate remedial and punitive action. The Committee will also prepare environmental management guidelines for houseboats.
4. Let this exercise be completed within a period of three months and an action taken report be filed by the joint committee at least one week before the next date of hearing."

Report of the Joint Committee: -

The joint committee comprising of the following Officers constituted by the Hon'ble NGT conducted site inspection of the Dal and Nageen Lake Srinagar on 28-10-2024 and thereafter interacted with the stakeholders and collected relevant documents.

1. Vice Chairman, J&K Lake Conservation and Management Authority (LCMA), Srinagar.
2. Member Secretary, J&KPCC.
3. Regional Director, CPCB, Regional Office, Chandigarh.
4. Additional Deputy Commissioner, Srinagar (Representation of Deputy Commissioner, Srinagar).
5. Deputy Director/Scientist C, Regional Office, MoEF&CC, Jammu.

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The Jammu and Kashmir Lake Conservation and Management Authority (J&K LCMA) was established in 1997 under the Development Act, 1970 AD vide Government Order No.117 of HUD dated 11.04.1997, serves as a single point of authority for managing and conserving the iconic Dal and Nigeen Lakes in Srinagar. With a dedicated mandate, the J&K LCMA undertakes various initiatives, including water quality monitoring, pollution control, regulating construction activities, and promoting sustainable practices.

That Jammu and Kashmir Lakes Conservation & Management Authority (LCMA) which is solely entrusted with the responsibility of conservation and management of the Dal Lake/ Nigeen Lake. VC LCMA who was requested to share status of infrastructure relating to Solid Waste Management and Sewage treatment facilities in the Dal and Nigeen Lakes, Srinagar had shared status of Sewerage network and treatment facilities in place (copy enclosed as Annexure-1) which is briefly summarised as under:

1. Sewage treatment.

The sewage coming out of 18 No. of Municipal wards and other areas within the jurisdiction of J&K Lake Conservation and Management Authority with a population of 3,02,575 souls as per Census 2011 and with incremental increase in population up to year 2023 including 10 to 15% of floating population (4,85,185 souls) is about 52.40 MLD. Presently the sewage is catered through the following functional Sewerage Treatment Plants.

- a. The Brari-Nambal Sewage Treatment Plant with a capacity of 16.10 MLD caters southern side of the lake periphery from Dalgate to Nehru Park and western side of Dalgate having 8 No's of Intermediate Pumping Stations.
- b. The Nallah Amir Khan - 5.4 MLD, caters the habitation from Lal-Bazar, Bota Kadal and adjacent areas (Umer Colony-A)
- c. The Hazratbal STP with capacity of (7.5 MLD) caters the population from Ashai Bagh including NIT, Saida Kadal on eastern side and Saderbal-

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Kanitar, University on western side through 03 No IPS's.

- d. The Habak STP with capacity (3.2) MLD, takes the sewage from areas like Habak, Tailbal (Shanpora) and its adjacent areas.
- e. The Laam STP with the capacity of (4.5) MLD caters the area from Makai Park to Ishber and its adjacent areas.
- f. Further, on pilot project basis, 100 numbers of bio-digesters have been installed through which sewage is being arrested. With the installations of these bio-digesters sewage load on Tailbal Nallah has been reduced. The bio-digesters are working satisfactorily, as confirmed by the reports of water quality from NABL accredited lab, these bio digesters are working on O&M from last one year.
- g. In addition to existing sewerage infrastructure as mentioned above at point (a) to (f), the Joint Committee was informed that 30 MLD STP is being constructed at Gupt Ganga Ishber Nishat at a cost of Rs. 305 Crore, for catering the gap of sewage generated and treated. The DPR "Sewerage Scheme for Pollution abatement of Dal Lake including construction of STP for uncovered area around Dal Lake in Srinagar City" stands approved by the Government under AMRUT 2.0 and work has been tendered by J&K Urban Environmental & Engineering Department (UEED) which is presently under technical evaluation. The project besides catering the untreated sewage, shall also augment the treatment of existing STP's to meet the NGT norms. Existing STPs at Laam (4.5MLD), Habak (3.2 MLD) & Hazratbal (7.5 MLD) become Intermediate Pumping Stations (IPSs) of the new 30 MLD STP at Gupt Ganga Nishat. A detailed sewerage network map by Urban Environmental Engineering Department for reference purposes only is annexed herewith as Annexure-2.
- h. Further, it was informed that the J&K LCMA has created / developed various detention/Oxidation ponds in the periphery of the Lake especially on Northern side, the main catchment. About 8-10 MLD sewage (unconnected) is being routed through these oxidation ponds for removal

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of nutrient load before entering into the lake through natural detention & oxidation. This is a temporary arrangement till it is connected with the proposed 30 MLD STP to be constructed at Gupt Ganga by UEED.

The following information was provided by LCMA with regard to the STPs under the administrative control of LCMA along with installed and operating capacity viz-a-viz gaps are given below in the tabulated form.

S No.	Name and address of STP/Treatment plant	Installed Capacity, MLD	Operating Capacity	Total Population in the catchment Of STP	Population Served	Reasons for Gap, if any, as provided by LCMA	Authority Responsible for installation STPs
1.	STP Hazratbal	7.50	7.50	99205	69444	Some areas are low lying and are still unconnected, the catchment is scattered and stretched over a vast	LCMA
2.	STP Habak	3.20	3.20	42328	29630		LCMA
3.	STP Laam	4.50	4.50	59524	41667	Area and the existing STPs are running full installed capacity. therefore, new sewerage scheme has been proposed as mentioned at Point 8 below	LCMA
4.	STP Brari Numbal	16.10	16.10	212924	149047		LCMA
5.	STP Nallah Amir Khan	5.40	5.50	71428	50000		LCMA
					339788		

2. Backwater Channel cleaning

Regarding back side channels like Jogl lanker, Naidyar Rainawari and Nowpora, the areas are connected through 7 No's of IPS's (Integrated Pumping Station) from Saída Kadal to Daulatabad Nowpora and assisted by 11 No. of LLPS's (Low Level Pumping Stations) connected with network having final disposal into Brari Numbal STP with capacity of 16.10 MLD.

For further augmentation of the sewerage network to cater the low-lying areas

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adjacent to the outgoing channels of the Dal Lake, the project stands already approved at a cost of ₹3.64 Crore and is in progress. Copy of the Letter of Intent and Physico Chemical parameters report are annexed herewith as Annexure-3 & 4.

3. Houseboat sewage treatment

- In order to cater the sewage coming out of the Houseboats in Dal and Nigeen Lake, a project for an estimated cost of ₹9.90 Crores stands already completed. Accordingly, out of a total no. of 617 Houseboats, 570 no. of Houseboats have been connected with the sewerage network on scientific lines while 47 remain unconnected or scattered. The Houseboats in Dal Lake have been divided into 11 No of clusters and each cluster is provided with sump cum pumping station. From the sump cum pumping stations, the houseboats are connected through lateral HDPE pipes to main trunk sewer, wherefrom the sewage is treated at STP Brari Numbal.
- The Director, tourism Kashmir vide No. LCMA/02/2214-17 Dated 31.07.2025 (Annexure-5) has been requested by the LCMA to ensure installation of equipment's for scientific disposal of solid/liquid waste generated from the unconnected houseboats as per the provisions of the policy guideline on Dal Lake for registration/ renewal/ operations of Houseboats in Dal and Nigeen lake issued vide Government Order No. 58-JK(TSSM) of 2021 dated 28.04.2021 (Annexure-6).
- The LCMA has also issued notices to unconnected Houseboats for re-aligning/shifting to the feasible sites for sewer connectivity or to have their own Sewage Disposal Mechanism in place by way of modular STPs of required capacity (Annexure-7).
- The sewage coming out from Houseboats at Nigeen is connected through sewer line with STPs Nallah Amir Khan and Hazratbal. The flow diagram and map of clusters are annexed herewith as Annexure-7.

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- The work stands completed and in order to ensure smooth functioning of the sewerage network, proper operation and maintenance is in place for the next two years and shall be a continuous process in coming years, for which guidelines are annexed herewith as **Annexure-8**.
- For the treatment of sewage generated through Lal Bazar near GD Goenka School, Urban Environmental Engineering Department (UEED), the executing agency of UEED namely, NBCC to whom the work was allotted had completed sewer network for the area Lal Bazar/ Umer Colony, Umer Colony B, Umer Colony C, Partly Malbagh, Baghi Shura and Lal bazaar from right side of GD Goenka to Botakadal. The UEED has proposed to construct an IPS (Integrated Pumping Station) near GD Goenka with final disposal to 60 MLD STP at Noorbagh Srinagar.

4. Solid Waste Management

- Solid waste is collected on daily basis from the hamlets, houseboats and commercial establishments inside and the open water surface of the lake and during the last financial year 2024-25, the work at an allotted cost of ₹1.72 Crores for solid waste management of Dal and Nigeen lake. For the current financial year 2025-26, the work is allotted for an amount of ₹1.72 Crores and is in operational and 4 to 5 MT of solid waste is collected on daily basis. The solid waste collected is handed over to SMC at their designated collection points on the periphery of the lake for final disposal at SMC dumping site outside the lake.

Copy of Solid Waste Management details is annexed here with as **Annexure-9**.

5. Buffer zones

- Buffer zones have been created all along the periphery of the lake, to

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ensure that the lake area is saved from encroachment, as there exists a specific distance from the lake for a particular site upto which construction of any kind is restricted.

- All along the northern foreshore road these buffer zones are being used as detention ponds and reed belts have been created to receive the water from the catchment for retention and act as bio-filters before it enters into the lake.
- Engineered wetlands at Ishber Gupt Ganga (Meerak Shah), Habak have been created to act as bio-filters, whereas reed belt has been created in front of Naseem Bagh Park.

6. Aquatic fauna

- The average Dissolved Oxygen content in the lake waters is nearly 6.5 mg/l, which is sufficient for the survival of the aquatic fauna. Copy of the Physico Chemical parameters of the lake and Physico Chemical Analysis is enclosed as **Annexure-10**.
- The local community is dependent upon on the lake fauna, primarily different fish species and accordingly, Director, Fisheries, J&K was requested to intimate as to whether there has been any impact on fisheries sector especially rearing and its production in the Dal Lake Srinagar as result of increase in Tourism influx and increase in level of pollution in some areas of Dal Lake Srinagar during the last 3 years (2022, 2023 and 2024) vide letter No. JKPCC/SCA/OA504/25/2242 dated 13-03-2025. (Copy enclosed as **Annexure-11**).

The Director Fisheries, J&K has furnished the current status of Fish production which is summarized as under:

Lake	Unit	Fish production from LastYears		
		2021-22	2022-23	2023-24

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Dal Lake	Tonnes	584	759	687
Nigeen Lake	Tonnes	1618	1634	1700

- Nigeen Lake has shown a gradual increase in Fish production, rising from 1618 tonnes in 2021-22 to 1634 tonnes in 2022-23 and 1700 tonnes in 2023-24, likely due to better water quality and deeper zones that provide stable conditions for fish survival.
- There has been increase in the fish production in Dal Lake in the year 2023-2024 to 687 tonnes, in contrast to 584 tonnes in 2021-21. (Report of Directorate of Fisheries, J&K is annexed herewith as **Annexure- 12**).

7. Director, Tourism, J&K was requested to furnish the numbers of houseboats registered with the J&K Tourism and their operational status, incremental increase and the number of the visiting tourists to visit famous Dal lake Srinagar during the last 3 years, (2022, 2023 and 2024) and measures, if any, taken by the Tourism department to curb the environmental pollution caused as a result of tourist influx in Srinagar vide this office letter No. JKPC/SCA/OA504/25/2238-40 dated 13-03-2025 (copy enclosed as **Annexure-13**).

The Director, Tourism Department, J&K has furnished a list of 591 houseboats, which are registered with the Tourism department. Category-wise breakup of which is given as under:

S. No.	Category	Numbers
1.	Deluxe	307
2.	A	82
3.	B	67
4.	C	44
5.	D	91
	Total	591

8. The Chief Engineer, UEED, J&K has also shared current status of the completion of the sewer network in the Dal Lake Srinagar vide his no. CE/UEED/PS/897-99 dated 22-03-2025 (copy enclosed as **Annexure-14**).

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As per the report of UEED, J&K "NBCC has completed work of sewer network for the Lal Bazar and Omer Colony on right side of the GD Goenka to Botakadal. However, as per the commitment made by NBCC officials, the infall Dewatering station, outfall dewatering station along with Electro-mechanical works and some civil works of 60 MLD STP shall be completed at an earliest.

(Analysis results of STPs conducted by the J&K LCMA)

9. Analysis results of the STPs samples analyzed in LCMA, Research and Monitoring Division, Miskeen Bagh, Srinagar. (LCMA)

S No.	Name, address and Capacity STP/Treatment plant	Results of analysis (mg/l except pH and Fecal Coliform)						
		pH	COD	BOD	PO ⁴	NH 3-N	TSS	*Fecal Coliform MPN/100ml
1.	7.5MLD STP Hazratbal	7.3	89	22	1.2	10.2	37	
2.	3.20 STP Habak	7.2	95	25	1.1	11	40	
3.	4.50 STP Laam	7.3	79	18	0.7	7.6	19	
4.	16.10 MLD STP Brari Nambal	7.5	80	18	0.8	6.8	20	
5.	5.40 MLD STP Nallah Amir Khan	7.5	75	16	0.8	5.6	20	
Prescribed Standards as directed by the National Green Tribunal in OA No.1069/2018 in order dated 30.04.2019.		5.5-9.0	50	10	1	5	20	100

10. The Performance status of STPs installed in the Dal and Nageen Lake with reference to the water quality analysis of Dal and Nageen Lakes conducted by the Regional Laboratory of J&K PCC, Kashmir for the month of **March, April and May 2025** have been obtained from the Regional Director, Pollution Control Committee, Kashmir (copy enclosed as Annexure-15).

The status is briefly summarized as under:

Water quality analysis in respect of Fecal Coliform for 6 STPs was conducted by the J&K PCC through GPCB accredited Laboratory in November 2024. The STPs wise results are given as under (*Analysis in MPN/100 ml in terms of the*

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Hon'ble NGT Order):

S. No.	Name of STP	MPN/100ml	Permissible limit as per the Hon'ble NGT Order dated 30-04-2019.	Permissible as per MoEF&CC notification
1.	Nishat Lam	1600	100 Desirable permissible 230	Less than 1000
2.	Habak	1600		
3.	Hazaratbal	Morethan1600		
4.	Nallah Amir Khan	70		
5.	Barinambal LCMA	900		
6.	Barinambal UEED	Morethan1600		

Analysis results of STPs conducted by the J&K PCC.

Comparative analysis of 6 STPs located around Dal and Nigeen Lake with reference to the Physico-chemical parameters and Faecal Coliform for the month of March, April and May 2025:

Performance of 6 STPs around Dal and Nigeen lakes from March 2025 to May 2025 (with reference to the Physico-chemical parameters and faecal coliform)												
S. no	Name of STP	Month	PH		BOD mg/l		COD mg/l		PHOSPHATE mg/l		TSS mg/l	Faecal Coliform
Norms as per Hon'ble NGT			5.5 TO 9.0		10		50		1		20	100 MPN/100ml
			RAW	FINAL	RAW	FINAL	RAW	FINAL	RAW	FINAL	FINAL	FINAL
1	NISHAT LAAM	Mar-25	6.8	7.0	116.0	37.3	488.00	176.00	1.289	0.463	27.0	4500
		Apr-25	6.7	6.8	122.0	27.0	376.0	104.0	1.199	0.466	21.0	25000
		May,25	6.84	7.15	154.00	17.50	417.60	73.00	1.15	0.33	23.00	70000
2	HABAK	Mar-25	7.0	7.14	96.0	40.60	352.0	144.0	1.389	0.861	38.0	30000
		Apr-25	6.77	7.0	156.0	21.0	592.0	96.0	2.075	0.446	37.0	9000
		May,25	6.83	6.98	118.50	26.50	360.30	98.20	1.87	0.31	19.00	85000
3	HAZRATBAL	Mar-25	6.94	7.1	94.6	38	352.00	160.0	1.115	0.625	50.0	5000
		Apr-25	6.7	6.9	132.0	25.0	376.0	120.0	1.119	0.847	24.0	22000

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		May,25	6.85	7.10	157.10	18.50	393.10	73.00	2.21	0.38	22.00	90000
4	NALLAHAMIR KHAN	Mar-25	7.07	7.18	112.8	21.2	408.00	80.00	2.052	0.446	42.0	900
		Apr-25	6.93	7.32	130.0	17.0	480.00	80.00	2.255	1.104	38.0	14800
		May,25	7.04	7.56	176.50	12.00	632.60	57.30	2.30	0.20	16.00	6500
6	BARINAMBA LLCMA	Mar-25	7.27	6.94	102.00	19.20	400.00	120.00	1.61	0.42	17.00	2900
		Apr-25	6.71	6.83	106.00	33.00	368.00	176.00	2.14	2.01	82.00	124000
		May,25	6.91	7.35	115.00	13.50	417.60	57.30	1.91	0.92	14.00	40000
6	BARINAMBA LUEED	Mar-25	7.07	7.05	98.80	50.80	360.00	240.00	1.51	1.42	72.00	50000
		Apr-25	6.66	6.80	136.00	70.00	536.00	384.00	2.23	1.99	133.00	153000
		May,25	6.88	7.04	158.00	66.50	475.00	294.80	2.20	1.95	142.00	700000

Table 04: Sludge generation from STPs and its disposal

S. No	Name and address of STP/Treatment facility	Quantity/day and mode of discharge of treated wastewater	Quantity/day of sludge generated And its disposal
1.	STP Hazratbal	7.5MLD	840kg/day
2.	STP Habak	3.2MLD	750kg/day
3.	STP Laam (Nishat)	4.5MLD	800kg/day
4.	STP Brari-Nambal	16.1MLD	210 Kg/day
5.	STP Nallah Amir Khan	5.4MLD	70 Kg/day

The physico-chemical analysis report of different STPs conducted by J&K LCMA as on 01.09.2025 is as under: -

S.No	Name of STP	Month	pH	BOD mg/l	COD mg/l	T.Phosphate mg/l	TSS mg/l	Fecal Coliform Col/100ml

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Norms as per Hon'ble NGT			5.5-9.0		10		50		1		20		Permissible -230, Desirable- 100 MPN/100ml
Norms as per MoEF&CC Notification			5.5-9.0		30		-		5.0		100		1000
			<i>Raw</i>	<i>Final</i>									
1.	Nishat	01/09/25	7.0	7.6	98	22	247	89	2.2	1.2	198	35	650
2.	Habak	01/09/25	6.7	7.2	172	34	311	198	2.8	1.4	223	115	1300
3.	Hazratbal	01/09/25	6.8	7.3	129	27	278	110	1.8	0.89	254	67	900
4.	Nallah Amir Khan	01/09/25	7.0	7.6	139	20	235	39	1.66	0.97	199	24	650
5.	Brarinamba LCMA	01/09/25	6.9	7.7	155	19	356	35	2.1	1.3	258	20	500
6.	Brarinamba (UEED)	01/09/25	6.9	7.4	174	61	287	149	2.4	2.0	309	144	3700

The performance report of all six STPs around Dal and Nigeen Lakes is enclosed herewith as **Annexure-16**.

Additionally, a Joint Committee comprising officials from MoEF&CC and CPCB was constituted under the directions of the Hon'ble NGT in Original Application No. 241/2021: Raja Muzaffer Bhat vs. MoEF&CC. The committee conducted an inspection and collected samples from all the STPs located within the jurisdiction of district Srinagar. The Joint Committee has already filed its report before the Hon'ble NGT on 24/09/2025. The major findings of the joint committee referred herein above are annexed as a special addendum and marked as **Annexure-A**.

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Dr. Khurshid Alam Khan
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Signed with additional comments attached as Annexure-A

Dr. Narender Sharma
Regional Director, CPCB,
Regional Office, Chandigarh.

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Ghansham Singh, JKAS
Member Secretary, J&KPCC.

M.S.

Mohd. Shahid Saleem
Vice Chairman, J&K Lake
Conservation and
Management Authority
(LCMA), Srinagar.

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Akshay Labroo, IAS
Deputy Commissioner, Srinagar

Annexure-A

Latest compliance status of STPs as monitored by the Joint Committee of MoEF&CC and CPCB and additional observations regarding Sources of Pollution in Dal Lake and Nageen Lake

This Annexure-A is being submitted by MoEF&CC and CPCB Members, for the consideration of Hon'ble NGT as some of the members representing the UT of J&K were of the view that the comments from experts be annexed as special page with the report and not as a part of the main report.

A. Latest status of compliance of norms by STPs as monitored by Joint Committee of MoEF&CC and CPCB:

A Joint Committee of MoEF&CC and CPCB under the directions of Hon'ble NGT in the matter of Original Application No. 241/2021: Raja Muzaffer Bhat Versus MoEF&CC carried out inspection for *i) ascertaining the status of generation and treatment of liquid waste; ii) ascertaining the number of STPs which are existing, their capacity and capacity utilization and assessment of the performance of the said STP, including the treated water test analysis report, besides other activities.*

The Joint Committee filed its report before the Hon'ble NGT on 24/09/2025. The major finding of the Joint Committee of MoEF&CC and CPCB, as filed before the Hon'ble NGT, are reproduced as under:

1. Out of total 150 MLD Sewage generated in Srinagar Municipal Corporation, 67.20 MLD is treated in 08 STPs and **remaining 82.8 MLD remains untreated.**
2. 08 STPs (of which 5 STPs are under the administrative control of LCMA and the remaining 03 STPs are under Urban Environmental Engineering Department that is UEED) have been installed in Srinagar. All the 08 STPs in Srinagar were monitored by the Joint Committee alongwith CPCB Team on 22.07.2025.
3. The analysis results of samples collected from STPs outlets analyzed at CPCB Head Office Laboratory and other performance parameters are presented in **Table 1** and **Table 2** below respectively:

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Table 1: Results of analysis of the samples collected from various STPs outlets located in Srinagar

S. No	Name of the STP	Field Code	pH	COD (mg/l)	BOD (mg/l)	TSS (mg/l)	Total Nitrogen (mg/l)	Fecal Coliform (MPN/100ml)
	Standards Prescribed by MoEF&CC		6.6-9.0		<30	<100		<1000
	Prescribed Standard (by Hon'ble NGT)		5.5-9.0	50	10	20	10	<100
1.	17.08 MLD STP Brarinambal, Srinagar (UEED)	BR-02	7.0	268	134	304	21.86	35x10 ⁵
2.	2.21 MLD STP Rajbagh, Srinagar (UEED)	RB-01	7.0	48	7	22	21.02	13x10 ⁵
3.	06 MLD STP Allochi Bagh, Srinagar (UEED)	AB-02	7.6	26	6	11	1.1	780
4.	4.5 MLD STP Laam, Nishat, Srinagar (LCMA)	LM-01	6.8	56	13	17	18.6	79x10 ³
5.	3.2 MLD STP Habak, Srinagar (LCMA)	HK-01	7.0	112	45	51	36.08	14x10 ⁶
6.	7.5 MLD STP Hazratbal, Srinagar (LCMA)	Hb-01	7.0	56	17	23	27.57	92x10 ⁴
7.	5.4 MLD STP Nalleh Amirkhan, Srinagar, J&K (LCMA)	NAM-01	7.5	29	7	13	37.21	7x10 ⁵
8.	16.1 MLD STP Brarinambal, Srinagar, J&K (LCMA)	BRL-01	7.2	50	28	18	34.32	22x10 ⁴

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Table 2: Performance of STPs based in the Monitoring carried out on 22/07/2025

S. No	Name & Address of STP	Treatment facility available (Type of STP) with installed and utilization capacity			Dis-infection Method	Receiving water body (Drain/Nalla/Land/River)	Sludge disposed tons/day
		Type	Installed Capacity MLD, (as per CTO)	Utilized Capacity, MLD (Avg of April-June, 2025)			
1.	17.08 MLD STP Brari Nambal (UEED)	Conventional Activated Sludge Process (ASP-)	17.08	No records maintained	None	Two discharge points- River Jhelum and Brari Nambal Lagoon	No records maintained
2.	2.21 MLD STP Rajbagh (UEED)	Sequential Batch Reactor (ASP-SBR)	2.21	No records maintained	Chlorination; Non-operational at the time of visit	River Jhelum	No records maintained.
3.	6 MLD STP Allochi Bagh (UEED)	Sequential Batch Reactor (ASP-SBR)	6	No records maintained	Chlorination; Non-operational at the time of visit	Flood Channel to Doodhganga river	No records maintained
4.	4.5 MLD STP Laam Nishat (LCMA)	Fluidized Aerobic Bio-Reactor (FAB)	4.5	2.603	Chlorination (Using Sodium Hypo Chlorite solution), 10 l/day	Dal Lake	Wet sludge sent through Tankers for dumping
5.	3.2 MLD STP Habak (LCMA)	Fluidized Aerobic Bio-Reactor (FAB)	3.2	2.056	Chlorination (Using Sodium Hypo Chlorite solution), 7l/day	Dal Lake	Wet sludge sent through Tankers for dumping
6.	7.5 MLD STP Hazratbal (LCMA)	Fluidized Aerobic Bio-Reactor (FAB)	7.5	3.033	Chlorination (Using Sodium Hypo Chlorite solution), 15 l/day	Dal Lake	Wet sludge sent through Tankers for dumping
7.	5.4 MLD STP Nallah Amirkhan (LCMA)	Sequential Batch Reactor (ASP-SBR)	5.4	4.327	Chlorination (Using Sodium Hypo Chlorite solution), 17l/day	Nigeen Lake	Wet sludge sent through Tankers for dumping
8.	16.1 MLD STP Brarinambal (LCMA)	Sequential Batch Reactor (ASP-SBR)	16.1	11.588	Chlorination (Using Sodium Hypo Chlorite solution), 50 l/day	Brari Nambal Lagoon	Wet sludge sent through Tankers for dumping

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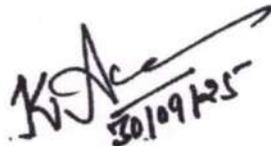
4. The results of analysis were compared with the standards prescribed by MoEF&CC vide Notification No. GSR 1265 (E) dated 13/10/2017. *The analysis results as presented in Table 2 indicate that i) 17.08 MLD STP Brarinambal, Srinagar (UEED) is not complying with the standard prescribed for BOD and TSS parameters, ii) 3.2 MLD STP Habak, Srinagar (LCMA) is not complying with the standard prescribed for BOD parameter.*
5. The results of analysis were also compared with the norms prescribed by Hon'ble NGT vide order dt 30.04.2019 in the matter of OA No. 1069/2018 *The analysis results as presented in Table 2 indicate that none of the STPs is meeting all the norms prescribed by Hon'ble NGT vide order dt 30.04.2019 in the matter of 1069/2018.*
6. *None of the STPs was found complying with the limit prescribed for Faecal Coliform (100 MPN/100ml) parameter prescribed by Hon'ble NGT. Further, none of the STPs was found complying with the standard prescribed for Faecal Coliform (FC) parameter by MoEF&CC (1000 MPN/100ml) except 06 MLD STP Allochi Bagh, Srinagar (UEED)*
7. *All the 08 STPs were found to be operating without valid Consent to Operate from J&K PCC.*
8. *17.08 MLD, Brari Nambal was found without facility for disinfection of treated water. Chlorine disinfection system was found non-operational at the time of inspection in two STPs namely 2.21 MLD STP Rajbagh and 6 MLD STP Allochi Bagh.*
9. *The records of the sludge generated and disposed are not being maintained by any of the STPs.*
10. *The Wet sludge from the 5 STPs under the administrative control of LCMA is being transported in tankers for unscientific dumping in Ishber area, Nishat Srinagar (Photographs attached as Annexure A1)*
11. *The Online Continuous Effluent Monitoring Systems (OCEMS) of none of the STPs monitored by the Joint Committee was found connected to the servers of J&K Pollution Control Committee (PCC) and Central Pollution Control Board (CPCB).*

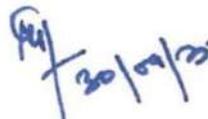
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B. Additional Observations of MoEF&CC and CPCB Members regarding main sources of pollution in Dal Lake and Nageen Lake:

1. *Many houses located in Nayadyar, Jogilankar and Saidakadal areas discharge wastewater directly into the water channel through protruding PVC pipes.* This untreated domestic sewage adds to the pollution load to the lake.
2. As per the survey report submitted by Deputy Commissioner, Srinagar there are 2292 families, residing in Small Island/Hamlets within the lake which populate thousands of people and *contribute to pollution load of the lake, because there is no waste water treatment facility in place for its scientific disposal.*
3. *There are 47 Houseboats that are still unconnected with the existing sewerage network.*
4. *A drain near G.D. Goenka School in Lalbazar continues to release untreated sewage into Nigeen Lake* due to its lack of integration with the main sewage treatment infrastructure.
5. For the preparation of **environmental management guidelines for houseboats as directed by Hon'ble NGT**, a basic understanding is required regarding their usage, purpose, environmental impacts, average tourist footfall and detailed deliberations with stakeholders including consideration of the above points. This point is yet to be addressed.


 Dr. Khursid Alam Khan
 Scientist 'C' / Deputy Director
 Sub Office, MoEF&CC, Jammu, J&K


 Dr. Narender Sharma
 Scientist 'F'
 CPCB, Regional Directorate, Chandigarh

September 30, 2025

Annexure-A1

Unscientific dumping of Sludge by the STPs under the administrative control of LCMA, in Ishbar, Nishat, Srinagar





MAP OF SRINAGAR CITY SHOWING DIFFERENT SEWERAGE ZONES



LEGEND	
[Light Gray Box]	Zone-1 (Proposed under JICA by LEED)
[Medium Gray Box]	Zone-2 (Proposed Under JICA by LEED)
[Dark Gray Box]	Zone-3 (LEED)
[Lightest Gray Box]	Zone-4 (WBCC)
[White Box]	Zone-5 (LAWDA)
[Light Gray Box]	Water Bodies
[Dark Gray Box]	STP
[Black Box]	SPS
[Solid Line]	Sewer line Completed
[Dashed Line]	Sewer line in progress
[Dotted Line]	Sewer line to be executed
[Thin Dotted Line]	Trunk Sewer line completed

JAMMU & KASHMIR GOVERNMENT
URBAN ENVIRONMENTAL ENGINEERING DEPARTMENT

MAP OF SRINAGAR CITY SHOWING DIFFERENT SEWERAGE ZONES

DATE FORWARDED: 24/08/2019
DRAWING NUMBER: S2/02/2019/1
SCALE: AS SHOWN
DRAWN BY: [Name]

Annexure "B"

Range of physico-chemical parameters for Back water channels

	Parameters	BRARINAMBAL	JOGILANKAR	NOWPORA	Water quality Criteria(class-B)
1.	pH	7.4-7.8	7.3-7.6	7.2-7.4	6.5-8.5
2.	Dissolved Oxygen mg/l	4.0-6.2	4.5-5.5	3.8-4.8	Greater than 5 mg/l
3.	COD mg/l	45-87	48-65	47-115	--
4.	BOD mg/l	9.6-18.2	11.4-20.9	16-23.1	Less than 3 mg/l



J&K Lake Conservation & Management Authority

Dockyard Complex, Ishber Nishat, Srinagar, 191121

Website: www.jklcma.jk.gov.in email: vicechairman-lcma@jk.gov.in Phone No. 0194-4501426

The Director,
Tourism Department (Kashmir),
Srinagar.

No: LCMA/102/2214-17

Dated: 31-07-2025.

Subject: Sewage Management of Houseboats in Dal & Nigeen Lakes.

Sir,

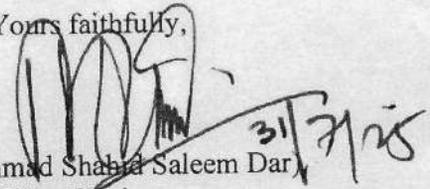
The Authority has installed the Sewerage Network for Houseboats inside Dal & Nigeen Lakes to have scientific disposal of sewage generated from Houseboats in Compliance of the directions of the Hon'ble High Court of Jammu and Kashmir and Ladakh. The Project stands completed in May-2024 under UT Capex Budget. Out of a total no. of 617 Houseboats in Dal lake, 570 no. of Houseboats have been connected with the sewerage network on scientific lines. The houseboats of Dal lake are divided into 11 No. clusters depending on the density of houseboats and in each cluster a collection sump has been constructed. The sewage is collected into the sumps and then pumped to the nearby sewer line on the periphery of the lake to finally flow into the STP at Brarinumbal for its treatment before its disposal. In the same away all houseboats on Eastern and Western sides of Nigeen Lake Stand connected with STP Nallah Amir Khan and Hazratbal respectively.

However, 47 Houseboats in Dal Lake have not been connected as these houseboats are scattered at various locations. In this regard, the Authority has already issued a notice to all 47 Houseboat Owners for realigning / shifting their houseboats to the nearby Sewer Network or to install their own Sewage Disposal Mechanism by way of installation of Modular STPs.

It is pertinent to mention that as per clause B of General conditions of Policy/guidelines on Dal Lake for registration/renewal/operations of Houseboats in Dal & Nigeen Lake approved by Administrative Council vide its Decision No. 40/6/2021, dated: 26-03-2021 and issued vide Government order No. 58-JK(TSM) of 2021, dated: 28-04-2021, the cost of equipment's for scientific treatment of solid/liquid waste generated from the Houseboats shall be shared on a ratio of 80% : 20% between State Government (Tourism Department) and Houseboat Owners.

In view of the above and for the conservation of Dal & Nigeen lake, it is requested that the equipment's for scientific treatment of sewage generated from all the unconnected Houseboats in Dal & Nigeen lakes may kindly be got installed as per the above said policy.

Yours faithfully,


(Mohammad Shahid Saleem Dar)

Vice Chairman

**J&K Lake Conservation & Management Authority
Srinagar.**

Copy to the:

1. Superintending Engineer, J&K LCMA, for information.
2. Financial Advisor/CAO, J&K LCMA for information.
3. Executive Engineer, Lake Division-II, J&K LCMA for information & necessary action.

Government of Jammu and Kashmir
Tourism Department
Civil Secretariat, J&K Jammu

Subject:- Policy/Guidelines on Dal Lake for registration/renewal/ Operation of House boats in Dal/Nigeen lake & legal frame work for enforcing the policy.

Ref: Administrative Council Decision No. 40/6/2021 dated 26.03.2021.

Government Order No. 58-JK(TSM) of 2021
D a t e d: 28 - 04 - 2021

The Policy/Guidelines on Dal Lake for registration/renewal/ Operation of House boats in Dal/Nigeen Lake & legal frame work approved by Administrative Council vide its Decision No. 40/6/2021 dated 26.03.2021 forming Annexure to this Government order is hereby notified.

By Order of the Government of Jammu and Kashmir.

Sd/-

(Sarmad Hafeez) IAS
Secretary to the Government

Dated: 28 -04- 2021

No.TSM/Legal/20/2007-II
Copy to the:-

1. Ld. Advocate General, J&K.
2. All Financial Commissioners.
3. Director General of Police, J&K.
4. All Principal Secretaries to the Government.
5. Principal Secretary to the Hon'ble Lieutenant Governor, J&K.
6. All Commissioner/Secretaries to Government.
7. Commissioner/Secretary to the Government, General Administration Department with the request to get the policy document hoisted on the website of GAD.
8. Joint Secretary (J&K), Ministry of Home Affairs, GOI.
9. Divisional Commissioner, Jammu/Kashmir.
10. All Deputy Commissioners.
11. Director, Information Department, J&K.
12. Director Estates, J&K.
13. Director Tourism, Kashmir.
14. Additional Secretary to Chief Secretary, J&K.
15. Sr. Deputy Director General, Department of Telecommunication, J&K.
16. All HOD/Managing Directors/Chief Executive Officers, Autonomous Bodies.
17. Director, Archives, Archeology & Museums, J&K.
18. Secretary, Legislative Assembly.
19. General Manager, Government Press, Jammu/Srinagar.
20. Vice Chairman, Lakes & Water Ways Development Authority.
21. Private Secretary to Advisor (B)/(BK)/(F) to the Hon'ble Lieutenant Governor, J&K.
22. Pvt. Secy. to Secretary to the Government, Tourism Department.
23. I/C Website, Tourism Department.
24. Government Order File/Stock file (w.2.s.c)

(Naresh Kumar)KAS

Additional Secretary to the Government

28-04-21

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and sustainable source of living for the houseboat owners/shikara wallas and other stake holders on the other hand.

2. Definitions:-

- a) "Houseboat" means any premises or a part of premises lying within a water body where lodging with or without board or any kind of beverage or eatables is provided for monetary purposes.
- b) "Donga Boat" means a boat mostly associated with houseboat and used for cooking/service persons.
- c) "Shikara Boat" means a boat used to ferry tourists to houseboats or any part of Dal/Nigeen Lake and vice versa.
- d) "Prescribed" means prescribed by rules made under the J&K Tourist Trade Act, 1978.
- e) "Prescribed Authority" means the Administrative Secretary to Government, Tourism Department and such other authority as may be notified by the Government to be the Prescribed Authority for any tourist area or for any provisions of the J&K Tourist Trade Act, 1978.
- f) "Tourist" means a person or group of persons "visiting the destination for pleasure, adventure, sports or pilgrimage" from any part of India or outside India;
Tourist also means a person who travels for pleasure or other reasons which:
 - i) In relation to a foreigner shall mean a person visiting J&K on a foreign passport, staying at least twenty four hours in J&K, the purpose of whose journey is leisure, recreation, business, holidays, health, study, religion and sport, business, family, mission or meeting; and
 - ii) In relation to domestic traveler shall mean a person who travels to J&K from outside J&K or within J&K to a place other than his usually place of residence and stays at the hotel or other accommodations, establishments (such as Tourist Bungalows, Guest Houses, Paying Guest Houses, lodges, youth hostels) or such other places for a duration of not less than 24 hours or one night for the purpose of pleasure (holidays, leisure, sports etc.), pilgrimage, religious and social functions/gatherings, business conferences/meetings, study and health.
- g) "Sustainable Tourism" means a tourism that takes full account of its current and future economic, social and environmental aspects, addressing the needs of visitors, the industry, the environment and host communities.
- h) "Mooring site" means a location where a houseboat may be allowed to be placed.
- i) "Malpractice" includes dishonesty, cheating, touting, impersonation, obstruction in allowing free choice for shopping, stay or travel management, charging remuneration/ rate/price higher than that is permissible or fixed by the

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Government/Competent Authority, failure to display price label on the article, failure to give cash menu and willful failure to execute an order within the stipulated time or according to terms agreed.

- j) "Responsible Tourism" means is about "making better places for people to live in and better places for people to visit." Responsible Tourism requires that operators, hoteliers, governments, local people and tourists take responsibility, take action to make tourism more sustainable.

Explanation:- The term touting means enticing, misguiding or coercing for accommodation, transportation, sightseeing, shopping or pestering for any particular premises, person, establishment, dealer or manufacturer with consideration of personal benefits.

3. No new houseboats shall be allowed to be constructed/set up in Dal/Nigeen Lake for the time being until otherwise decided by the Government/Tourism Department. However, healthy houseboats already existing in Dal/Nigeen Lake shall be eligible to apply for registration, if not registered previously. Further, the houseboats already registered with Tourism Department shall be eligible to apply for renewal. A joint inspection shall be carried out by Tourism Department, LAWDA and State Pollution Control Board.

Registration/Renewal of Houseboats shall be made after ensuring fulfillment of following general conditions:-

- A. The houseboat should be registered and in operational condition on the date of issuance of these guidelines.
- B. The Houseboats and associated structures should be fitted with bio-digesters or any similar equipments for scientific treatment of solid/liquid waste generated from the Houseboats. The process shall be completed within a period of one year from the date the design is approved/finalized by LAWDA authorities in consultation with CoE. The cost of the Bio-Digesters shall be shared on a ratio of 80% : 20% between State Government (Tourism Department) and Houseboat owners. The same should be procured through open e-tendering process, codal formalities.
- C. Approved fire safety equipment duly verified by Fire and Emergency Services Department should be installed in the houseboat. Well trained staff for operation of the installed equipment should be available.
- D. The owner shall operate kitchen from a portable/ stationary dwelling unit constructed as per the approved specifications or the Donga boat or from any other facility decided and authorized by the competent authority.
- E. The houseboat owner shall pull down and remove illegal structures, associated with the Houseboats, if any, constructed by him within 06 months of issuance of these guidelines failing which registration of the houseboat shall not be renewed.

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F. The houseboat owner shall produce NOCs of the below mentioned departments while applying for renewal. The applications for same shall be available online and should preferably be disposed-off through single window system.

- i) Power Development Department
- ii) Jal Shakti Department
- iii) Fire and Emergency Services Department
- iv) Pollution Control Board
- v) LAWDA
- vi) Any other that the registering authority so deems proper.
(formats for NOC's are appended).

G. Conversion of House Boats into Cruise Boats:-

If any houseboat owner wants to convert his houseboat into a Cruise Boat, he will have to:

- Make necessary changes in structure/add facilities for making the same to serve the purpose of Cruise Boat.
- Apply to Director Tourism, Kashmir for de-registration as House Boat and consequent registration as Cruise Boat.
- Director Tourism, Kashmir shall consider same after getting feasibility report from "Regulatory Committee".
- Operate the Cruise Boat in the Lake(s) with minimum impact on the Lake ecology and hydrology.
- The capping of cruise is to be fixed at maximum 3 boats and donga boat 10 and should be driven by eco-friendly technology besides being fitted with Bio-toilets/Bio-digesters

H. Revival of Donga Cruise:-

- To start a Donga Cruise, the concerned person will have to apply to the Director Tourism, Kashmir for registration as such.
- The Director Tourism, Kashmir shall register the same as such, subject to the following:
 - i. Proper recommendation from Regulatory Committee.
 - ii. That the proprietor will convert an existing Donga into Donga Cruise and will not be allowed to go for fresh construction of same. However, he can make minor changes/repairs, if required, as recommended by Regulatory Committee.
 - iii. The total number of such Donga Cruises should not exceed ten.
 - iv. The donga cruise shall be operated in an environmental friendly manner with minimum impacts on the lake ecology and hydrology.

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I. **The Advisory Committee shall be the Certifying Agency for house boats with regard to accreditation.**

J. **Other conditions/pre-requisites:-**

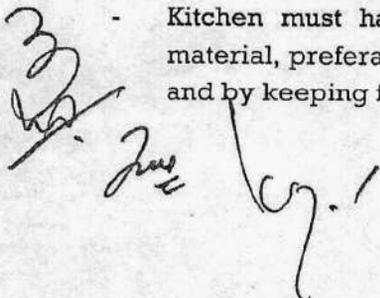
- Structure of the houseboat should be strong and sound with minimum dining room width (central position) of the houseboat as 11 feet or more excluding Donga boats
- The cooking area, utensils, crockery, cutlery, glassware etc should be made of stainless steel/bone china and should be in clean and hygienic condition.
- At least one cooking gas apparatus with two stoves should be available for speedy and clean service.
- Containers for preserving drinking water should be kept available.
- Location of the houseboat should be suitable and as approved by the competent authority.
- The environs of the houseboat should be clean and properly maintained. The houseboat owner will be responsible for solid waste management/disposal/cleanliness in the surroundings of the houseboat.
- A shikara duly registered with the Department of Tourism should be kept available by the Houseboat owner for the tourists. He shall ensure the availability of the shikara round the clock and in case of failure, shikara license be provided to the houseboat.
- Bed rooms should have proper locking arrangements and privacy of the tourists should be given top priority.
- First Aid Box shall be kept available in the houseboat every time.
- Proper alternate arrangement of electricity like inverter with battery, generator complying with noise and exhaust norms be kept available in the houseboat.
- AC/Fans/Heaters etc. shall be kept available for heating/cooling purposes.

K. **The kitchen should include:**

- i) Main entrance
- ii) Cooking area of convenient space
- iii) Common toilet
- iv) Washroom
- v) Store Room
- vi) Rest Room

L. **Conditions for operation of kitchen:-**

- Kitchen must have a provision for protection from fire-hazards by using material, preferably fire-resistant, installation of at least two fire extinguishers and by keeping fuel storage not in close proximity to the kitchen.

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- Storage-hold in the kitchen must be hygienic. Food materials on board should be packed properly and stored in clean environs.
- Cooks, service boys should be in proper uniform.
- At least one refrigerator or ice box shall be in use.
- Arrangement for providing guests a menu of their choice.
- Arrangement of a system of separating recyclable from non-recyclable garbage; organizing the disposal of non-recyclable, non-biodegradable garbage in such a manner as not to harm the environs.

M. Each houseboat and kitchen should be connected with a bio-digester or similar Sewage Treatment System so that sewage and other wastes are disposed of scientifically. Sanitation and hygiene shall be accorded top-priority.

N. The houseboat owner shall abide by all the directions issued in the interest of the conservation of the Dal/Nigeen lakes by the Government/Tourism Department/LAWDA/SPCB/any other agency from time to time.

O. The houseboat shall be moved from one place to another, in the interest of conservation of the two lakes, and if the Government/Tourism Department so desires.

4. Application for registration/renewal of registration shall be submitted to the Director Tourism Kashmir /Authorized officer having definite jurisdiction as prescribed under J&K Tourist Trade Act or Rules or any Government Order.

5. The application for registration/renewal shall be made in the prescribed form alongwith all requisite documents in online mode.

6. The process of Registration/renewal of the houseboat shall be completed by the department within a period of 30 days from the date of application. The Registration/Renewal of the houseboat shall be granted by the Prescribed Authority initially for a period of five years by following the laid down procedures. In the process, the production of NOC's for registration /renewal for five years shall be insisted at the time of such registration/renewal.

7. Establishment of Advisory Committee to be constituted by the Tourism Department comprising the following members:-

Director Tourism Kashmir	Chairman
Vice Chairman, LAWDA	Co-chair.
Secretary LAWDA	Member
02 Members of Houseboat owners Association <u>each</u> nominated by the Chairman KHBOA	Member

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Functions of Advisory Committee:-

The Committee shall meet at least once in three months every year. The Committee shall:-

- a) Identify the areas of concern regarding preservation of the lake body with regard to the houseboats.
- b) Point out measures to be taken for increasing the tourist influx to the lake in general and houseboats in particular.
- c) Review the measures taken for proper and scientific waste disposal from the Houseboats.
- d) Any other areas of concern.

8. Establishment of Regulatory Committee:-

The Regulatory Committee to be constituted by the Department of Tourism shall comprise of the following members:-

Deputy Director Tourism (Registration)	Chairman
Secretary LAWDA	Member
Assistant Director F&ES Srinagar	Member

Regulatory Committee shall be responsible for:-

- a) Inspection of the houseboat to ensure compliance with all laid down norms and procedures including inter-alia, structural safety, fire hazard, sewage and waste disposal.
- b) Scrutinizing all documents of the houseboat for registration/renewal of the registration.
- c) Ensuring that fire safety guidelines have been followed by the houseboat owner.
- d) Ensuring that functional bio-digester or similar Sewage Treatment system for Solid/liquid waste is in place.
- e) Making surprise inspections of houseboats to check that the tourists are not overcharged and facilitates as per entitlement are made available to them.
- f) Inspection shall be conducted by the Regulatory Committee within 15 days from date of application.

9. Removal of the name from the register/cancellation of registration:

The Prescribed authority may by an order in writing and after following the due procedure as per Tourist Trade Act, remove the name of a houseboat owner from the register and cancel his certificate of registration on any of the following grounds namely:

- a. If the houseboat permanently ceases to be dwelling worthy and functional;

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- b. If he is convicted of any offence under chapter XIII and XVII of the Indian Penal Code 1860 or under any of the provisions of this Act or of any offence punishable under any law providing for the prevention of hoarding, smuggling or profiteering or adulteration of food or drugs or corruption;
- c. If he is declared an insolvent by Court of competent jurisdiction and has not been discharged;
- d. If any complaint of malpractice is received and proved against him;
- e. If he is blacklisted by the prescribed authority.
- f. If he fails to comply with instructions passed by the Honorable High Court/Government/Tourism Department/LAWDA/SPCB from time to time regarding regulation of the Houseboats and preservation of Dal Lake.

10. In case of transfer from legal heir/retransfer, the applicant shall have to apply to the Director Tourism, Kashmir along with the requisite documents which may, inter-alia, include transfer of ownership deed entered into between the parties before and attested by the Competent Authority concerned.

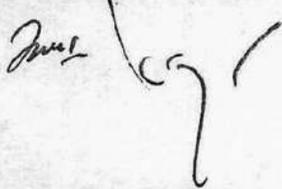
11. In case of repair /reconstruction of registered houseboat including severely damaged houseboats, the applicant shall apply before the Tourism Department which shall place the same before the committee constituted by Government for the purpose. The committee shall dispose off the matter within 30 days from the date of receipt of the application for repair/reconstruction.

12. Damaged/dilapidated/abandoned houseboats identified by the Department of Tourism/LAWDA/SPCB, shall be restored to functional position by the owner within six months from the date of issuance of these guidelines after obtaining permission as stipulated at rule -11, failing which the Department of Tourism/LAWDA shall issue notices to the owners for removal of such houseboats. However, in case of extensive damages, further extension be provided, if the Advisory committee so decides. In case the houseboat owner fails to do so within the said stipulated period, the Department of Tourism/LAWDA shall proceed with removal of such houseboats at the cost of the houseboat owner under relevant provisions of law, the amount so incurred shall be recovered as arrears of land revenue in case the owner fails to pay.

13. Similarly in case of intention of the Houseboat owner to sell/purchase a Houseboat, the applicant shall appear in person before Director Tourism, Kashmir alongwith an application in writing. However, a separate surrender policy will be devised in due course of time.

14. In case the Government/LAWDA/Tourism Department intends to relocate a houseboat in the interest of conservation of the twin lakes to a location different from the present mooring site, the houseboat owner shall provide full cooperation.

15. For conversion of a houseboat into a Cruise boat, the owner shall submit his consent in writing before Director Tourism, Kashmir. The conversion, if granted as per policy adopted by the Government, shall be subject to observance of and compliance with all laid down



norms including those laid down by the Pollution Control Board and the route shall be determined by Tourism and LAWDA.

16. Sufficient number of life-saving jackets shall be kept available in the houseboat/shikara boat.

17. Emergency alarm button shall be set up on houseboats to prevent any accident and ensure safety of the tourists.

18. Safety instructions shall be displayed at prominent places on houseboat in two different languages.

19. **Category-specific guidelines/conditions:-**

'A') Deluxe/A-Category Houseboats:-

Bed Room

- a) Spring beds/Foam Mattresses with full bedding (Sheets, superior blankets, foam pillows and bed spreads).
- b) Dressing table with cushioned stool.
- c) Carpet(wall to wall and central places)
- d) Table lamps and bed-side lamps.
- e) Ward-robe.
- f) Side tables.
- g) Vacuum flask for drinking water.
- h) Curtains (double, full length).
- i) Hot and Cold Air conditioning, Fan and alternative arrangement for heating.
- j) Easy chairs.
- k) Landline with broadband facility/WiFi.
- l) LED TV (min 32 inch) with satellite connection.
- m) Power inverter battery connection with laptop/mobile phone/tab charging facility.
- n) Power kettle along with tea/coffee bags, sugar bags, milk powder and bone china cups.
- o) The use of solar panels be encouraged.

BATHROOM

- a) Bath tub (enameled, plastic).
- b) Telephone Shower.
- c) Superior Sanitary fittings with English and Indian commodes.
- d) Geyser (min 25 litre capacity).
- e) Jug/mug/towel/wash basin and mirror.

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- f) Soap/tissue paper roll and towel.
- g) Proper water connection.
- h) Proper lighting and plugs.
- i) Shaving kit.

DINING ROOM

- a) Refrigerator.
- b) Dining table with 6-8 dining chairs.
- c) Dining sets (02 nos).
- d) Tea sets(03 nos).
- e) Cutlery and crockery and linen for 6-8 persons.
- f) Glasses and fruit trays.
- g) Side board.
- h) Carpet.
- i) Service trays (06 nos.).
- j) RO water purifier.

DRAWING ROOM

- a) Sofa set (superior) with seating capacity for 6-8 persons.
- b) Writing table with cushioned stool.
- c) AC/Fan.
- d) Stationery including printed pads and envelopes.
- e) LED TV (min 32 inch with satellite connection).
- f) Carpet.
- g) Central table.
- h) Peg table
- i) Landline with broadband/wifi facility.
- j) Power inverter battery connection.

DECK

4-6 Chairs, umbrella, canopy and a table.

B) 'B' Category Houseboats

BED ROOM

- a) Double Beds/Foam Mattresses with full bedding(Sheets, superior blankets, foam pillows and bed spreads)
- b) Dressing table with cushioned stool.

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- c) Carpet(wall to wall)/Rugs.
- d) Table lamps and bed side lamps.
- e) Ward-robe.
- f) Side tables.
- g) Vacuum flask for drinking water.
- h) Curtains (double, full length).
- i) Hot and cold air conditioning (optional), fan and alternative arrangement for heating.
- j) Easy chairs.
- k) Landline with broadband facility (optional).
- l) Power inverter battery connection with laptop/mobile phone/tab charging facility.
- m) Power kettle along with tea/coffee bags, sugar bags, milk powder and bone china cups.

BATHROOM

- a) Bath tub (enameled plastic).
- b) Telephone shower.
- c) Sanitary fittings.
- d) Geyser.
- e) Jug/mug/towel/wash basin and mirror.
- f) Soap/tissue paper roll and towel.
- g) Proper water connection.
- h) Proper lighting and plugs.

DINING ROOM

- a) Refrigerator.
- b) Dining table with 6-8 dining chairs.
- c) Dining sets (02 nos).
- d) Tea sets(03 nos).
- e) Cutlery and crockery-(bone china) and linen for 6-8 persons.
- f) Glasses and fruit trays.
- g) Side board.
- h) Carpet.
- i) Service trays (06 nos.).
- j) RO water purifier.

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DRAWING ROOM

- a) Sofa set with seating capacity for 6-8 persons).
- b) Writing table with cushioned stool.
- c) AC/Fan.
- d) Stationery including printed pads and envelopes.
- e) LED TV (min 32 inch with satellite connection).
- f) Carpet.
- g) Central table.
- h) Peg table.
- i) Power inverter battery connection.

DECK (Optional)

Chairs, Umbrella, canopy, table
C) 'C'-Category Houseboats

BED ROOM

- a) Double beds with cotton mattresses and beddings.
- b) Table lamp, side table.
- c) Full curtains.
- d) Dressing table with stool.
- e) Rugs/druggists.

BATH ROOM

- a) Latrine with flush.
- b) Taps with running water.
- c) Bath tub, mug, towel, wash basin and soap.

DINING ROOM

- a) Dining table with 6-8 chairs.
- b) Dinner set (01 no.).
- c) Tea sets (02 no's).
- d) Cutlery, crockery and linen for 6-8 persons.
- e) Rugs/mats.

DRAWING ROOM

- a) Rugs/druggets.
- b) Chairs (06-08).

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- c) Writing table with chairs.
- d) Peg table.
- D) 'D'-Category Boats (Donga Boats)**
 - a) Shall mostly be used for cooking purposes.
 - b) Moderately furnished.
 - c) Shall have provision for accommodation of service personnel.

The Policy/Guidelines for the houseboats shall be modified/ updated, as and when required, based on the advice of Committee of Experts and the directions of the Hon'ble High Court of J&K.

June 1991

Legal Frame work with regard to implementation of policy/guideline issued by the Government for registration/renewal/operation of houseboat in Dal/Nigeen lake.

I. Appellate Authority

If anybody or party feels aggrieved by the decision/order issued by the Advisory committee constituted under section 7 of the policy/guideline issued by the Government for registration/renewal/operation of houseboat in Dal/Nigeen lake, he/she shall file an appeal before next higher authority i.e. Administrative Secretary Tourism Department within 30 days from date of issuance of the order and if anybody or party feels aggrieved by the decision/order issued by the Regulatory committee constituted under section 8 of the policy, he/she shall file an appeal within 30 days from date of issuance of the order before the next higher authority i.e. Director Tourism Kashmir, who shall be the appellate authority in that case.

The respective appellate authority shall dispose off the appeal within a period of two months after giving a fair chance of being heard to the concerned parties.

II. Penalty for default in Registration:

Any person carrying on the business of a houseboat/Donga boat/Cruise boat/shikara etc without a proper registration in violation of any of the provisions of this policy shall be punishable by the prescribed authority with a fine which may extend to Rs. 5000/- and if the breach is continuing one with a fine of Rs. 500 per day as provided under section 28 of the J&K Tourist Trade Act, 1978 as amended from time to time.

The fine imposed under the section shall be recovered as if it is a fine recoverable under the relevant provisions of the IPC/Cr. P.C, seizure of the movable property to the extent of recoverable amount.

Explanation: A person who has made an application within the prescribed period and is pending disposal shall not be a defaulter for the purposes of this section.

III. Penalty for False statement

If any person required to make a statement wilfully makes a false statement or suppresses a material fact with an intention to mislead the prescribed authority, he shall be liable to punishment with imprisonment for a term which may extend to three months or fine which may extend to Rs. 5000/- or with both, as provided under Section 29 of the J&K Tourist Trade Act, 1978 as amended from time to time.

IV. Certificate not to be assigned

Any person, who lends, transfers or assigns the certificate of registration issued under this Policy, shall be liable to punishment with imprisonment for a term which may extend to six months or with fine which may not exceed Rs. 10000/- or with both, as provided under Section 30 of J&K Tourist Trade Act, 1978 as amended from time to time.

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2011/1/15

V. Certificate and documents to be shown to persons on demand

1. Any person registered under this policy shall at all the times on demand, produce and show his certificate or any other document required to:-
 - a. The prescribed authority or any officer duly authorized by him in this behalf; and
 - b. Any bona-fide customer who demands for the certificate of registration issued under this policy
2. Any person who refuses on demand to show his certificate or document, or allow it to be read by any of the persons authorized to demand it, shall be liable to punishment with fine as provided under Section 31 of the J&K Tourist Trade Act, 1978 as amended from time to time.

VI. Penalty for malpractice:

Any dealer or any other person to whom policy may be made applicable who commits a malpractice or contravenes any other provision of this policy in the tourist area for which no specific penalty has been provided shall be liable, to punishment with imprisonment for a term which may extend to one year or with fine not exceeding Rs. 10000/- or with both as provided under Section 32 of the J&K Tourist Trade Act, 1978 as amended from time to time.

VII. Obstructing lawful authorities:

If any person willfully obstructs or offers any resistance, to or otherwise interferes in the discharge of the functions of the prescribed authority or any officer authorized by him exercising any power, or performing any duties conferred or imposed upon it or him by or in pursuance of this policy shall be liable to punishment with imprisonment for a term which may extend to one year or with fine not exceeding Rs. 10000/- or with both as provided under Section 33 of the J&K Tourist Trade Act, 1978 as amended from time to time.

VIII. Special rule of evidence:

Notwithstanding anything contained in the Evidence Act, Svt. 1977, when any compliant in writing under this policy is made in writing by any person to the prescribed authority it may be admitted in evidence. The examination of the complainant shall not be obligatory in any trial by a Judicial Magistrate if such person is dead or cannot be found or is incapable of giving evidence.

IX. Institution of proceedings:

- a. No prosecution shall be instituted against any person for any offence under this policy, except on a complaint made by the prescribed authority or a Police Officer, not below the rank of Sub-Inspector/SHO Tourism Police/Enforcement wing of Tourism Department.

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b. Any offence relating to touting committed under this act shall be cognizable.

X. ***Powers of the prescribed authority to summon and enforce attendance of witnesses and other persons:***

The prescribed authority shall have all the powers of a Civil Court under relevant sections of Code of Criminal Procedure Svt, 1973 while trying a suit, in respect of the following matters, namely:-

1. Summoning and enforcing attendance of the complainant or the person against whom complaint is made under this policy and witnesses required in connection therewith;
2. Compelling the production of any document ; and
3. Examining witnesses on oath, and may summon and examine suo moto any person whose evidence appears to be material.

Explanation: For purposes of enforcing the attendance of witnesses and other persons mentioned above, the local limits of the jurisdiction of the prescribed authority extends to the whole of the Union Territory.

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NOC format
Power Development Department.

This Department has "No objection" to the renewal of registration certificate issued by the Department of Tourism, under the provisions of the J&K Registration of Tourist Trade Act, 1978/2011, in favour of Mr./Mrs. _____ for Houseboat _____ (Category _____) having _____ bed rooms. The said houseboat bearing Tag (moose) NO. _____ mooring at _____, is a commercial unit, and is a registered consumer of the Electric Department having Consumer ID bearing NO. _____.

Asstt. Executive Engineer,
PDD, Sub Division _____.

PHE (now Jal Shakti Board)

This Department has "NO objection" to the renewal of registration certificate issued by the Department of Tourism, under the provisions of the J&K Registration of Tourist Trade Act 1978/2011, in favour of Mr./Mrs. _____ for Houseboat _____ (Category _____) having _____ bed rooms. The said houseboat bearing Tag (moose) NO. _____ mooring at _____, is a commercial unit, and is a registered consumer of the PHE having Consumer ID bearing NO. _____.

Asstt. Executive Engineer,
PHE, Sub Division _____.

Fire and Emergency Services, Department.

This Department has "NO objection" to the renewal of registration certificate issued by the Department of Tourism, under the provisions of the J&K Registration of Tourist Trade Act 1978/2011, in favour of Mr./Mrs. _____ for Houseboat _____ (Category _____), bearing Tag (moose) NO. _____ mooring at _____. The houseboat owner has installed all the safety measures in the said houseboat against any Fire & Emergency incidents, as verified by this Department. This certificate is valid for a period of _____ year/s.

Joint Director,
Fire and Emergency Services.

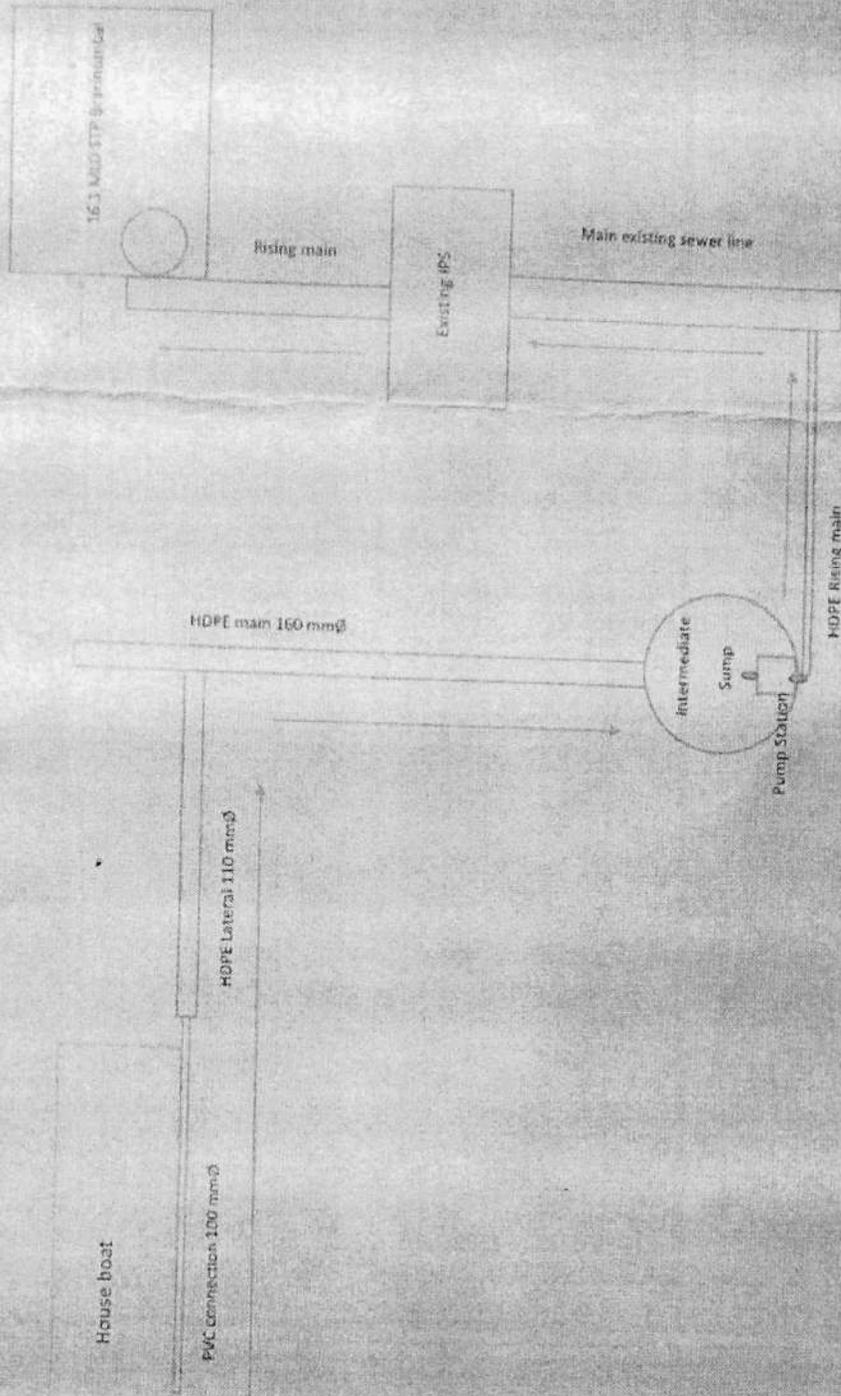
Lakes AND WATERWAYS DEVELOPMENT AUTHORITY.

The Lakes and Waterways Development Authority, Srinagar has "No Objection" to the renewal of registration Certificate issued by the Department of Tourism, under the provisions of the J&K Registration of Tourist Trade Act 1978/2011, in favour of Mr. / Mrs. _____ for Houseboat _____ (Category _____), having _____ bed rooms. The said houseboat bearing Tag (moose) No. _____ mooring at _____ is operational.

Secretary, LAWDA.

Flow Diagram showing Sewage flow from Houseboats upto 16.1 MLD

STP Brarinumbal





OFFICE OF THE EXECUTIVE ENGINEER LAKE DIVISION NO.II,IND,
MISKEEN BAGH KHANYAR SRINAGAR,
J&K LAKES CONSERVATION AND MANAGEMENT AUTHORITY, SRINAGAR.
(Phone and Fax No.0194-2414194) e mail:xen2lcma@gmail.com.

Notice to Houseboat Owners of Dal Lake Kashmir

S No.	Name of Houseboat	S No.	Name of House boat	S No.	Name of House boat
1	New lily of the lake	17	Hb selec town	33	Golden Apple
2	Dunga boat	18	little monalisa	34	Mughal e zaman
3	Young shagoo palace	19	Veena palace	35	MP-1
4	New shagoo palace	20	Victoria garden	36	CR-2
5	Ark royal	21	Good Faith	37	MJ-3
6	Rocket paradise	22	Lal zar	38	FH-1
7	Dunga boat	23	New Good Luck	39	TX-5
8	Picorot clipper	24	Shoda Palace	40	New Baktoo Palace
9	Tanveer mahal	25	blue Star	41	Wild Rose
10	Dunga Boat residential	26	dunga boat	42	Young Wild Rose
11	Bulbul	27	Roxana	43	Blue Dolphin
12	Pana four	28	Shabistan	44	Jamaica
13	Shamas maqbool	29	kingori	45	Khan Palace
14	Cheese maxie	30	kingori 2	46	Junaid palace
15	New lake palace	31	Shamshad	47	Junaid Palace -2
16	Green view	32	Minivet		

Subject:- Sewer connectivity of Houseboats inside Dal Lake.

This is to bring into your notice that the J&K LCMA has installed the **Sewerage Network for Houseboats inside Dal Lake to have scientific disposal of sewage generated from Houseboats in compliance of the directions of the Hon'ble High Court, of Jammu Kashmir and Ladakh.** But it has been observed that your houseboats are either scattered or away from the Sewer Network due to which your house are unconnected till date.

Hence, through this Notice, you are advised to realign and shift your Houseboats to the nearby Sewer Network as per the directions of the Engineer Incharge immediately, so that the Houseboats could be connected with the already laid existing Sewer Network. Alternatively, you have to install your own sewage Disposal Mechanism in place by way of Modular STP's as per the guidelines without any delay.

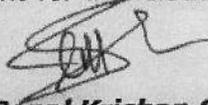
Non-compliance of the directions and observing of commercial activities inside your houseboats will invite seize of your operation of houseboats and recommendations in this regard shall be conveyed to the Tourism department for immediate cancellation of your Registration.

No.LD-II/585-635

Dated:08.07.2025

Copy to the:

1. Vice Chairman, J&K Lake LCMA, Srinagar for favour of inf.
2. Secretary, J&K LCMA, Srinagar.
3. Superintending Engineer, J&K LCMA.
4. Asstt. Ex. Engineer lake Sub-Division East for inf and n/a.


Er. Gopal Krishan Sharma
Executive Engineer,
Lake Division No.2nd

Aux. D

Guidelines for Operation and Maintenance of Sewer Network of Houseboats in Dal Lake

As a step towards Conservation of Lake and abating the pollution due to Houseboats, the Authority has recently laid HDPE Sewer network for connecting the Houseboats inside Dal/Nigeen Lakes with the existing STP's for treatment of wastewater coming out of the house boats which otherwise was discharged into the lake directly. For the effective Operation and Maintenance of the System, there is provision of 2years O&M to be carried by the executing agency itself after successful commissioning of the project. However, for the Operation and Maintenance of the System beyond 2years, Outsourcing model shall be adopted based on the following guidelines: -

Introduction

The sewer network of houseboats in Dal Lake is a critical infrastructure that requires regular operation and maintenance to ensure the proper functioning of the system and to prevent environmental pollution. The guidelines for the operation and maintenance of the sewer network, which consists of HDPE pipes, house chambers, flexible pipes, sumps, and pumps, shall be governed by the CPHEEO manuals for "Operation and Maintenance of sewer systems" and "Sewage Management".

Scope

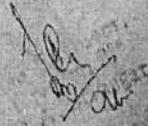
The guidelines apply to all houseboats in Dal Lake that are connected to the sewer network. It covers the Operation and Maintenance of the sewer network of Houseboats, including the HDPE pipes, house chambers, flexible pipes, sumps, and pumps.

Responsibilities

The following personnel are responsible for the operation and maintenance of the sewer network:



Assistant Executive Engineer
Water Supply Division East
LCW, Srinagar



Ann. "D"

- **Houseboat Owners:** Responsible for ensuring that their houseboat is connected to the sewer network and that all wastewater is discharged into the network.
- **Sewer Network Operators:** Responsible for operating and maintaining the sewer network, including the HDPE pipes, house chambers, flexible pipes, sumps, and pumps.
- **Maintenance Personnel:** Responsible for performing routine maintenance tasks, such as cleaning and inspecting the sewer network.

Operation and Maintenance Procedures

The following procedures shall be followed for the operation and maintenance of the sewer network:

1. **Regular Inspection:** The sewer network must be inspected daily to ensure that it is functioning properly and that there are no blockages or leaks.
2. **Regular Operation of Pumps/motors in Sumps:** The pumps shall be operated regularly to empty the sumps and lift the sewage through rising mains into the existing sewer line for its final treatment at STP Brarinambal.
3. **Removal of instant Blockades:** In case of any blockades, the same shall be removed immediately using booster pumps to keep the network functional.
4. **Replacement/repairs to damaged parts:** The damaged parts of the network shall be detected and repaired/replaced immediately to prevent the leakages of wastewater into the water body. In particular the flexible pipes involve more wear and tear due to fluctuating water levels and as such will require replacement as and when required.
5. **Maintaining gradient of the HDPE network:** The sewer network has been laid in the lake with proper gradient to allow flow through gravity. The stability of the gradient predominantly depends upon the Piles, ties & knots which keep the pipes in position. These components need proper monitoring. In case of

Director,
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 20/11/18
 L.V.

Annex D

any wear and tear, immediate replacement and corrective measures need to be taken to ensure the gradient is kept intact.

6. **Maintenance of Electro-Mechanical components:** - Lubrication, inspection and cleaning of electromechanical equipment forms a vital part of maintenance to enhance the efficiency and longevity of the system. The components involve motors, electric Panels, DG sets, solar Pannels and Batteries.
7. **Cleaning of Sumps and Pipes:** - Annual cleaning of the Network and sumps shall be carried to keep the network functional and avoid any accumulation and disruption of flow.

Record Keeping

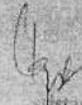
Records must be kept of all maintenance and inspection activities, including:

1. **Maintenance Records:** Records of all maintenance activities, including dates, times, and details of work performed.
2. **Inspection Records:** Records of all inspections, including dates, times, and details of findings.
3. **Repair Records:** Records of all repairs, including dates, times, and details of work performed.

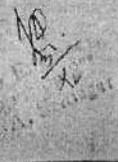
Staff Requirement for O&M of Sewerage System.

The staff requirement is based on the size and complexity of the sewerage system, as well as the level of service required. The staff is mainly categorized as: -

1. **Supervisory Staff:** Includes staff responsible for supervising and managing the O&M activities, such as Junior Engineers, Assistant Engineers, and Executive Engineers.
2. **Technical Staff:** Includes staff responsible for carrying out technical tasks, such as maintenance, repairs, and testing, such as Technicians, Draughtsman, and Surveyors.
3. **Skilled Workers:** Includes staff responsible for carrying out skilled tasks, such as pipe fitting, welding, and electrical work, such as Pipe Fitters, Welders, and Electricians.

Assistant Executive Engineer
 Lake Sub Division East
 LOMA Scheme



10/10/2010
 L.W.D. Sub Division

Annex-D

4. Semi-Skilled Workers: Includes staff responsible for carrying out semi-skilled tasks, such as cleaning, maintenance, and repairs, such as Cleaners, Maintenance Workers, and Repair Workers.
5. Unskilled Workers: Includes staff responsible for carrying out unskilled tasks, such as laborers, helpers, and attendants.

Qualifications and Experience

The following qualifications and experience for the staff required for O&M of sewerage systems:

1. Supervisory Staff: Degree in Civil Engineering or related field, with at least 5 years of experience in O&M of sewerage systems.
2. Technical Staff: Diploma in Civil Engineering or related field, with at least 3 years of experience in O&M of sewerage systems.
3. Skilled Workers: ITI certificate in relevant trade, with at least 2 years of experience in O&M of sewerage systems.
4. Semi-Skilled Workers: 8th standard pass, with at least 1 year of experience in O&M of sewerage systems.
5. Unskilled Workers: 5th standard pass, with at least 6 months of experience in O&M of sewerage systems.

Staff Requirements for Outsourcing O&M of Houseboat Sewerage system.

To outsource the Operation and Maintenance (O&M) of the sewer network of houseboats in Dal Lake, the following staff is required:

1. **Operations Manager: 1 no.**
 - Responsible for overseeing the overall O&M of the sewer network
 - Ensures that all maintenance and inspection activities are carried out as per the schedule
 - Coordinates with the maintenance team to ensure that all repairs and replacements are carried out in a timely manner
2. **Maintenance Team: 6 no.**
 - Responsible for carrying out routine maintenance and inspection activities

Director
 Lake & Water Dept.
 Jammu
 180001

Annex-3

- Includes technicians, electricians, plumbers, Operators and other skilled workers
- Ensures that all equipment is in good working condition and that all repairs and replacements are carried out in a timely manner

3. Inspection Team: 4 no.

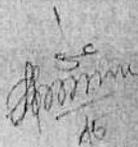
- Responsible for carrying out regular inspections of the sewer network
- Includes technicians and engineers who are responsible for identifying any defects or issues with the sewer network
- Ensures that all inspections are carried out as per the schedule and that all defects or issues are reported to the operations manager

4. Administrative Staff: 1 no.

- Responsible for managing the administrative tasks related to the O&M of the sewer network
- Includes tasks such as record keeping, reporting, and coordinating with the houseboat owners and other stakeholders.

Conclusion: -

The sewer network of houseboats in Dal Lake is a unique and critical infrastructure that requires regular operation and maintenance to ensure the proper functioning of the system and to prevent environmental pollution. The above guidelines shall be helpful in effective and proper Operation and Maintenance of the sewer network.


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Annexure - E

Solid Waste Management of Dal-Nigeen Lake.

Solid waste is collected on daily basis from the Hamlets, House boats, commercial establishments inside the lake & open water surface of the lake. Manual labours are deployed on daily basis in the morning hours with boats for collecting the waste. Waste collected from the source is loaded in boats and ferried to designated collection points of SMC, where from it is carried in trucks to the Achen dumping site. There are about 58 hamlets inside the lake with approx 2100 households. Also there are around 700 House boats and 150 commercial establishments/shops inside the lake. The two designated collection points of SMC are at Ghat No 6 on Boulevard road and at Ranger stop, Seida Kadal. Besides, the solid waste collected in far off areas of Hazratbal basin, Telbal Nallah, Foreshore road and Nallah Amir Khan is stored in bags and carried to Achen through LCMA dumpers with a frequency of about 10-15 days.

Besides some collected SW is disposed off locally in SMC dustbins Like that of Brari Numbal lagoon. About 110 labours are engaged on daily basis for 4 working hours to collect the SW through boats.

S.No	Item	No.	SW collected(approx)	SMC Collection Point	Final Disposal
1	House holds(in 58 Hamlets)	2100 approx	2 tons tonnes	Boulevard road, Near Ghat No. 6 & Saidakadal	Achen
2	Open water /channels	Dalgate to Hazratbal shoreline Includes Telbal Nallah, Shalimar channel, Meerakshah Channel, Tchuntikhul, Brari Numbal, Nallah Amir Khan etc.	0.25 tonnes	Boulevard road, Near Ghat No. 6 & Saidakadal. Note: Some SW is disposed off in LCMA dumpers from Habak, Dargah and Nallah Amir Khan	Achen
3	House boats	700 approx	2 tonnes	Boulevard road, Near Ghat No. 6 & Saidakadal	Achen
			4.25 Tonnes		

Current Financial Year work details:

1. Work Name: Solid Waste Management of Dal and Nigeen Lake for the year 2024-25.
2. Scheme/Head: Revex
3. Administrative Approval: Order No LCMA-18 of 2023-24, Dated 06-02-2024
4. Technical Sanction: Accorded by Chief Engineer UEED Kashmir, vide order No. 08 of 2024, Dated 16-02-2024
5. NIT No. LD-1st- 09 of 2023-24(e), Dated 19-02-2024
6. Advertised Cost: Rs 22541812.00
7. Allotted Cost: Rs 17282807.00
8. Duration of Contract: 1 year

Range of physico-chemical parameters for Back water channels

	Parameters	BRARINAMBAL	JOGILANKAR	NOWPORA	Water quality Criteria(class-B)
1.	pH	7.4-7.8	7.3-7.6	7.2-7.4	6.5-8.5
2.	Dissolved Oxygen mg/l	4.0-6.2	4.5-5.5	3.8-4.8	Greater than 5 mg/l
3.	COD mg/l	45-87	48-65	47-115	--
4.	BOD mg/l	9.6-18.2	11.4-20.9	16-23.1	Less than 3 mg/l

**Jammu and Kashmir
Pollution Control Committee**

chairman87jkspcb@gmail.com
membersecretaryjkspcb@gmail.com

0191 – 2472881, 2476925



126



Parivesh Bhavan, Forest Complex
Transport Nagar, Jammu, 180 006

Silk Factory Road
Rajbagh, Srinagar, 190 008

Director,
Fisheries Department,
Kashmir.

No: JKPC/ SCA/OA 504/25/2242

Dated: 13-03-2025.

Sub:- OA No. 504 / 2024 News item titled "The Drowning Jewel Tapestry of Dal lake's Decline and Fishing Community's Struggle in Kashmir" appearing in The Wire dated 01-03-2024.

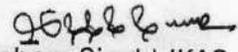
Sir,

Please refer the subject cited above. In this connection, I am to convey that the aforesaid OA is pending adjudication before the Hon'ble National Green Tribunal, Principal Bench, New Delhi.

The following information is required to the J&K Pollution Control Committee for furnishing compliance report to the Hon'ble National Green Tribunal:

1. whether there has been any impact on fisheries sector especially rearing and its production in the Dal Lake Srinagar as result of increase in tourist influx and increase in level of pollution in some areas of Dal Lake Srinagar during the last 3 years (2022, 2023 and 2024). The status of fish production from the Dal and Nageen Lakes Srinagar during the last 3 years may please be provided to the J&K Pollution Control Committee at the earliest.

Yours faithfully,


(Ghansham Singh) JKAS
Member Secretary 13.3.25
J&K PCC

**Jammu and Kashmir
Pollution Control Committee**

chairman87jkspcb@gmail.com
membersecretaryjkspcb@gmail.com
0191 - 2472881, 2476925



Parivesh Bhavan, Forest Complex
Transport Nagar, Jammu, 180 006

Silk Factory Road
Rajbagh, Srinagar, 190 008

The Vice Chairman,
J&K Lakes Conservation and Management Authority,
Srinagar.

No: JKPC/ SCA/OA 504/25/2241

Dated: 13-03-2025.

Sub:- OA No. 504/2024 News item titled "The Drowning Jewel Tapestry of Dal lake's Decline and Fishing Community's Struggle in Kashmir" appearing in The Wire dated 01-03-2024.

Sir,

Please refer the subject cited above. IN this connection, I am to convey that the Hon'ble National Green Tribunal vide its order dated 21-08-2024 issued following directions: -

5. "Expeditious remedial action is required to be taken to ensure that pollutants including untreated sewage does not enter the Dal Lake. Hence, we constitute a Joint Committee comprising of the following: (i) Member Secretary, J&K PCC, (ii) Vice-Chairman, J&K Lake Conservation and Management Authority, Srinagar; (iii) Deputy Commissioner, Srinagar; (iv) Ro, MoEF&CC, Chandigarh; (v) District Magistrate, Srinagar; (vi) Senior Officer of CPCB nominated by Member Secretary, CPCB.
6. District Magistrate, Srinagar will act as a coordinating agency in the Joint Committee. The Committee will ascertain the sources of pollution in Dal Lake and will find out the persons/entities responsible for the same and will take appropriate remedial and punitive action. The Committee will also prepare environmental management guidelines for houseboats". **(copy of the order enclosed).**

The Members of the joint committee conducted the joint inspection of Dal Lake on 28-10-2024. The ground exercise was conducted, some documents were also obtained from the concerned stakeholders departments. The report is yet to be finalized for submission to the Hon'ble NGT.

gblane

*marked
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- i) As per the report and details available from the Regional Director, PCC Kashmir as also found during the site inspection that locations namely **Nayidar, Jogilanker** and **Saidakadal** many residential houses located on the fringes of water channel have kept the provision of discharging wastewater into these channels by means of PVC pipes protruding from the habitats and emptying untreated sewage directly into the water body. The water quality analysis report of these areas also shows high pollution in terms of fecal coliform and BoD.
- ii) Solid Waste both biodegradable and non-biodegradable has been reported scattered across the back water channels of lake lying in the interior areas viz **Nayidar, Jogilanker** and **Motiyar**.
- iii) A drain located at Lal Bazar near G.D Goenka School is still unconnected and discharges untreated sewage into Nageen Lake. As per an earlier report received from the LCMA, the UEED has proposed to construct an Integrating Pumping Station (IPS) near G.D. Goenka School with final disposal to 60 MLD STP at Noorbagh, Srinagar.
- iv) As per the inputs received from Director Tourism 768 houseboats are present in the Dal and Nageen Lake, while as, as per the report shared by LCMA 735 houseboats have been connected to the sewerage network on the scientific lines. There is a gap of 33 houseboats which have not been connected with the sewerage network.
- v) Status of Integrated Management Plan for Dal and Nageen Lakes with an estimated cost of Rs.263 crores a part of the PMDP package, prepared by the Government, Housing and Urban Development Department.

You are therefore, requested to please share :-

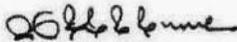
- (i) the number of houses/families who are still unconnected with the sewerage network as referred above and steps being taken for Solid Waste Management and Plastic Waste Management in the **Nayidar, Jogilanker** and **Motiyar** areas.
- (ii) current status of the Integrating Pumping Station (IPS) near G.D. Goenka School with final disposal to 60 MLD STP at Noorbagh, Srinagar, proposed to be constructed by UEED.

- (iii) There is a gap of 33 houseboats who are either not connected with the sewerage network or non-operational their current status.
- (iv) Current status of Integrated Management Plan for Dal and Nageen Lakes.

The requisite information is urgently required for preparation of the joint committee report, which may kindly be shared to J&K PCC at the earliest, so that the draft report is circulated to the members and finalized for submission to the Hon'ble NGT well before the next date of hearing.

Yours faithfully,

Encl: as above.


(Ghansham Singh) JKAS
Member Secretary 13/3/25
J&K PCC

**Jammu and Kashmir
Pollution Control Committee**

chairman87jkspcb@gmail.com
membersecretaryjkspcb@gmail.com

0191 - 2472881, 2476925



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ITUWTSA
NEW DELHI 2024

Parivesh Bhavan, Forest Complex
Transport Nagar, Jammu, 180 006

Silk Factory Road
Rajbagh, Srinagar, 190 008

The Chief Engineer,
UEED, J&K.

No: JKPCC/ SCA/OA 504/25/2243 - 44

Dated: 13-03-2025.

Sub:- OA No. 504 / 2024 News item titled "The Drowning Jewel Tapestry of Dal lake's Decline and Fishing Community's Struggle in Kashmir" appearing in The Wire dated 01-03-2024.

Sir,

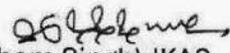
Please refer the subject cited above. In this connection, I am to convey that the aforesaid OA is pending adjudication before the Hon'ble National Green Tribunal, Principal Bench, New Delhi.

The following information is required to the J&K Pollution Control Committee for furnishing compliance report to the Hon'ble National Green Tribunal:

1. As per report received from the Vice Chairman, LCMA for treatment of sewage generated through Lal Bazar near GD Goenka School, Urban Environmental Engineering Department (UEED), the executive agency of UEED namely NBCC to the work was allotted and had completed sewer network for the Lal Bazar and Umer Colony area on right side of the GD Goenka to Botakadal.
2. It had also been reported that UEED has proposed to construct an Integrated Pumping Station (IPS) near GE Goenka School with final disposal to 60 MLD STP at Noorbagh, Srinagar.

You are requested to share the current status of its operationalization, efficiency and performance to the J&K Pollution Control Committee at the earliest.

Yours faithfully,


(Ghansham Singh) JKAS
Member Secretary 13/3/25
J&K PCC

Copy to the:

1. Deputy Commissioner, Srinagar for information.

mark

Jammu and Kashmir Pollution Control Committee

Parivesh Bhavan, Forest Complex || Silk Factory Road
Transport Nagar, Jammu, 180 006 || Rajbagh, Srinagar, 190 008

Tel - 0191-2476927; mail - membersecretaryjkspcb@gmail.com

Deputy Commissioner,
Srinagar,

No.: JKPCC/OA 504-2024/24/657

Date: 10-08-2024

Sub: Direction of Hon'ble NGT order dated 22.05.2024 in the matter of OA No. 504 / 2024, News item titled "The Drowning Jewel: Tapestry of Dal Lake's Decline and Fishing Community's Struggling in Kashmir appearing in the Wire dated 01.03.2024.

Ref: Hon'ble NGT order dated 08.05.2024.

Sir,

Please refer to the subject & reference referred above, wherein, Hon'ble NGT has made following observations.

"This Original Application is registered suo-motu on the basis of the news item titled "The Drowning Jewel: Tapestry of Dal Lake's Decline and Fishing Community's Struggle in Kashmir" appearing in The Wire dated 01.03.2024."

"The news item relates to the deteriorating condition of the Dal Lake in Kashmir due to municipal sewage, pollution and urbanization and its impact on the lives of Hanji people (those living in houseboats). The news item discloses that the lake is choking by the surge of plastic and pollution. There is discharge of municipal sewage and the lake is drowning in sewage and pollution covered with weeds and patches of garbage. It also discloses that the sewage has destroyed the fish and at one time people used to drink the lake water but today it cannot be even used for washing the face."

In the light of above observations, you are kindly requested to share information with respect to

- i) Impact of tourism and rising population on the deteriorating condition of Dal Lake.
- ii) Scale of deterioration of Dal Lake owing to dumping of Raw sewage / treated water from STPs specifically impact in fishes.
- iii) Factual status of Hanji People due to rising pollution in Dal Lake and its impact on fisheries.

Yours faithfully,

(Ghansham Singh) JKAS
Member Secretary 10.8.24

**Jammu and Kashmir
Pollution Control Committee**

chairman87jkspcb@gmail.com
membersecretaryjkspcb@gmail.com
0191 - 2472881, 2476925



132



Parivesh Bhavan, Forest Complex
Transport Nagar, Jammu, 180 006

Silk Factory Road
Rajbagh, Srinagar, 190 008

Director,
Tourism Department,
Kashmir.

No.: JKPC/Sc./OA- 504/2025/ 2293

Date: 22-03-2025

Sub: OA No. 504/2024 News item titled "The Drowning Jewel Tapestry of Dal lake Decline and Fishing Community's Struggle in Kashmir" appearing in The Wire dated 01-03-2024

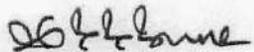
Sir,

Please refer to this office letter No. JKPC/Sc/OA-504/25/2238-40 dated 13-03-2025 (copy enclosed) on the above captioned subject. In this connection, the information sought by J&K Pollution Control Committee is still awaited.

It is therefore, once again requested, that the requisite information may please be expedited and shared to the J&K PCC by today evening as the same is required to be incorporated in the compliance report to be filed by the J&K PCC before the Hon'ble NGT. The case is listed on 25-03-2025.

Encl: As above.

Yours faithfully,


(Ghansham Singh) JKAS
Member Secretary
J&K PCC

22/3/25

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**Jammu and Kashmir
Pollution Control Committee**

chairman87jkspcb@gmail.com
membersecretaryjkspcb@gmail.com
0191 - 2472881, 2476925



Parivesh Bhavan, Forest Complex
Transport Nagar, Jammu, 180 006

Silk Factory Road
Rajbagh, Srinagar, 190 008

The Vice Chairman,
J&K Lakes Conservation and Management Authority,
Srinagar.

No.: JKPC/Sc./OA- 504/2025/2291

Date: 22-03-2025

Sub: Sub: OA No. 504/2024 News item titled "The Drowning Jewel Tapestry of Dal lake Decline and Fishing Community's Struggle in Kashmir" appearing in The Wire dated 01-03-2024.

Sir,

Please refer to this office letter No. JKPC/Sc/OA-504/25/2241 dated 13-03-2025 (copy enclosed) on the above captioned subject. In this connection, the information sought by J&K Pollution Control Committee is still awaited.

It is therefore, once again requested, that the requisite information may please be expedited and shared to the J&K PCC by today evening as the same is required to be incorporated in the compliance report to be filed by the J&K PCC before the Hon'ble NGT. The case is listed on 25-03-2025.

Encl: As above.

Yours faithfully,

(Signature)
(Ghansham Singh) JKAS
Member Secretary
J&K PCC 22/3/25

marked

**Jammu and Kashmir
Pollution Control Committee**

chairman87jkspcb@gmail.com
membersecretaryjkspcb@gmail.com

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Parivesh Bhavan, Forest Complex
Transport Nagar, Jammu, 180 006

Silk Factory Road
Rajbagh, Srinagar, 190 008

Director,
Fisheries Department,
Kashmir.

No.: JKPCC/Sc./OA- 504/2025/2292

Date: 22 -03-2025

Sub: Sub: OA No. 504/2024 News item titled "The Drowning Jewel Tapestry of Dal lake Decline and Fishing Community's Struggle in Kashmir" appearing in The Wire dated 01-03-2024.

Sir,

Please refer to this office letter No. JKPCC/Sc/OA-504/25/2242 dated 13-03-2025 (copy enclosed) on the above captioned subject. In this connection, the information sought by J&K Pollution Control Committee is still awaited.

It is therefore, once again requested, that the requisite information may please be expedited and shared to the J&K PCC by today evening as the same is required to be incorporated in the compliance report to be filed by the J&K PCC before the Hon'ble NGT. The case is listed on 25-03-2025.

Encl: As above.

Yours faithfully,

Ghansham Singh
(Ghansham Singh) JKAS
Member Secretary

J&K PCC 22/3/25

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**Jammu and Kashmir
Pollution Control Committee**

chairman87jkspcb@gmail.com
membersecretaryjkspcb@gmail.com

0191 - 2472881, 2476925



135



Parivesh Bhavan, Forest Complex
Transport Nagar, Jammu, 180 006

Silk Factory Road
Rajbagh, Srinagar, 190 008

signature

The Chief Engineer,
UEED, J&K.

No.: JKPCC/Sc./OA- 504/2025/ 2294

Date: 22-03-2025

Sub: OA No. 504/2024 News item titled "The Drowning Jewel Tapestry of Dal lake Decline and Fishing Community's Struggle in Kashmir" appearing in The Wire dated 01-03-2024.

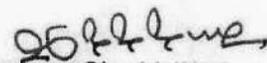
Sir,

Please refer to this office letter No. **JKPCC/Sc/OA-504/25/2243-44** dated **13-03-2025** (copy enclosed) on the above captioned subject. In this connection, the information sought by J&K Pollution Control Committee is still awaited.

It is therefore, once again requested, that the requisite information may please be expedited and shared to the J&K PCC by today evening as the same is required to be incorporated in the compliance report to be filed by the J&K PCC before the Hon'ble NGT. The case is listed on **25-03-2025**.

Encl: As above.

Yours faithfully,


(Ghansham Singh) JKAS
Member Secretary 22/3/25
J&K PCC

mailed

GOVERNMENT OF JAMMU AND KASHMIR
DIRECTORATE OF FISHERIES, J&K

Tourist Reception Centre, Srinagar/Nowabad Canal Road, Jammu
(Email:jkfdkmr@gmail.com, Phone No. 0194-2500106, 0191-2951670)

Member Secretary,
J&K Pollution Control Committee.

No: DOF-LGL/3/2025-05

Dated: 24/03/2025

Subject: OA No. 504/204 News item titled "The Drowning Jewel Tapestry of Dal lake's Decline and Fishing Community's Struggle in Kashmir" appearing in "The Wire" dated 01-03-2024

- Ref:**
1. JKPCC/SCA/OA 504/25/2242 dated 13-03-2025.
 2. JKPCC/SCA/OA 504/25/2292 dated 22-03-2025.

Sir,

In response to the query raised vide above cited references, regarding the impact of increased tourist influx and pollution levels on Fisheries in Dal Lake, an analysis of Fish production trends over the past three years (2021-22 to 2023-24) indicates fluctuating patterns. Fish production in Dal Lake increased from 584 tonnes in 2021-22 to 759 tonnes in 2022-23 but declined to 687 tonnes in 2023-24, suggesting environmental stressors affecting aquatic life including Fish Production. One major factor contributing to this decline is the depletion of oxygen levels caused by pollution, leading to significant fish mortality, commonly referred to as "Summer Kill," a regular phenomenon happening often in these lakes for the past few years. The rise in tourist activities may has exacerbated pollution levels through increased waste disposal, untreated sewage discharge, and nutrient load, potentially resulting in eutrophication and oxygen depletion. In contrast, Nigeen Lake has shown a gradual increase in Fish production, rising from 1618 tonnes in 2021-22 to 1634 tonnes in 2022-23 and 1700 tonnes in 2023-24, likely due to better water quality and deeper zones that provide stable conditions for Fish survival. However, continuous monitoring and preventive measures are essential to sustain this trend and prevent potential degradation.

Moreover, the Department of Fisheries regularly takes necessary measures for their conservation and the enhancement of Fish production.


4/10

GOVERNMENT OF JAMMU AND KASHMIR
DIRECTORATE OF FISHERIES, J&K

Tourist Reception Centre, Srinagar/Nowabad Canal Road, Jammu
 (Email-jkfdkmr@gmail.com, Phone No. 0194-2500106, 0191-2951670)

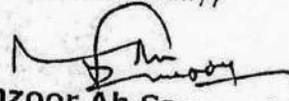
In view of this, the Department carries out annual stocking of these lakes with carp seed to augment Fish production, and in the last three years, the Department has stocked 14.6 Lacs and 3.0 Lacs of carp seed in Dal Lake and Nigeen Lake respectively.

The details of Fish production for the last three years is given below:

Lake	Unit	Fish Production from Last Years		
		2021-22	2022-23	2023-24
Dal Lake	Tonnes	584	759	687
Nigeen Lake	Tonnes	1618	1634	1700

Hence the report is submitted for favour of information and further necessary action at your end please.

Yours faithfully,


(Manzoor Ah Samoon)
 Dy. Director Central
 Fisheries, Srinagar

Copy to:

1. Joint Director Fisheries (North) Kashmir for information.
2. Private secretary to Principal Secretary, Agriculture Production Department J&K for information of the worthy Principal Secretary.
3. P.S Director Fisheries, J&K for information of the Director Fisheries.

**Jammu and Kashmir
Pollution Control Committee**

chairman87jkpcb@gmail.com
membersecretaryjkpcb@gmail.com
0191 - 2472881, 2476925



Parivesh Bhavan, Forest Complex
Transport Nagar, Jammu, 180 006

Silk Factory Road
Rajbagh, Srinagar, 190 008

Director,
Tourism Department,
Kashmir.

No: JKPC/ SCA/OA 504/25/ 2228-40

Dated: 13-03-2025.

Sub:- OA No. 504/2024 News item titled "The Drowning Jewel Tapestry of Dal lake's Decline and Fishing Community's Struggle in Kashmir" appearing in The Wire dated 01-03-2024.

Sir,

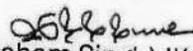
Please refer the subject cited above. In this connection, I am to convey that the aforesaid OA is pending adjudication before the Hon'ble National Green Tribunal, Principal Bench, New Delhi.

The following information is required to the J&K Pollution Control Committee for furnishing compliance report to the Hon'ble NGT.

1. number of the houseboats registered with J&K Tourism and their operational status in Dal Lake, Srinagar.
2. Incremental increase and number of the visiting tourists to visit famous Dal Lake Srinagar during the last 3 years (2022, 2023 and 2024).
3. Measures, if any taken, by the Tourism department to curb the environmental pollution caused as a result of tourist influx in Srinagar.
4. Is there any inbuilt condition stipulated by the tourism department with regard to the mandatory requirement of *Solid Waste Management and Pollution Control Measures/preventing sewage discharge into the Dal Lake* by the houseboats operating in the Dal Lake for grant of tourism registration.

You are therefore requested, to furnish the above said information to the J&K PCC at the earliest.

Yours faithfully,


(Ghansham Singh) JKAS
Member Secretary 13/3/25
J&K PCC

Copy to the:-

1. Deputy Commissioner, Srinagar for information.
2. Vice Chairman, LCMA Srinagar for information.

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Annexure - A

UNION TERRITORY OF JAMMU AND KASHMIR,
OFFICE OF THE SUPERINTENDING ENGINEER UVED CIRCLE II ND SRINAGAR
Sukhman Shopping Complex, Dalguje Srinagar - 190001, (J&K)
se.veed@jammatelco.gov.in

M/s Ghulam Nabi Magray & Co
Managing Partner Mr. Altaf Ahmad Magray,
GHR-Kadal Nowsheera Srinagar.
E-Mail id: mngraycommercial@gmail.com

No. SE-II/110-12

Dated: 21-11-2024.

Letter of Intent for the work:-
Subject: Providing and laying of Sewer Network for newly developed low lying areas of Hassibhat Naldynr, and adjoining areas including constructions of 4 No LLP at Kanikuch Mir Behri Dal Curpora Khabushikabi-Nowpara Wani Mohalla Chowdary Bagh Bedyari.

- Reference:-
- i. Chief Engineer J&K UVED Sgr's Accord of Administrative Approval Order No: 04 of 2024-25 dated 12-04-2024.
 - ii. Your tender in response to Executive Engineer, S&D Division Ist Sgr's B-NIT No: 10 of 2024-25 circulated under No: SDD/CC/1615-27 dated: 16-08-2024 followed by the Date of Extension circulated under No: SDD/CC/1951-32 dated: 07-09-2024.
 - iii. Chief Engineer J&K UVED Sgr's letter No: CBAUED/TS/2129-30 dated: 09-10-2024.
 - iv. Executive Engineer, S&D Division Ist Minutes of Meeting circulated under No: SDD/CC/2335-42 dated: 15-10-2024.
 - v. This office Meeting Notice issued vide No: SE-II/41-50 dated: 11-11-2024.
 - vi. This office Minutes of Meeting issued circulated under No: SE-II/70-78 dated: 13-11-2024.
 - vii. This office letter No: SE-II/92-93 dated: 13-11-2024.
 - viii. Executive Engineer, S&D Division Ist Sgr's letter No: SDD/CC/ 2719-20 dated: 14-09-2024 & No: SDD/CC/2771-72 dated: 21-11-2024.

Dear Sir,

This Department intends to award the above mentioned work to your Firm on your Quoted rates for the Contract Price of Rs. 3,64,31,132/- (Rupees Three Crores Sixty Four Lacs Thirty One Thousand One Hundred Thirty Two only) against the advertised cost of Rs. 433.70 lacs which is 16% below the advertised cost. As such, you are requested to mobilize your resources to start the execution of work.

Furthermore, you are advised to furnish Hard Copies of your bid, 5% Performance Security & 5% Additional Performance Security as per the NIT conditions within weeks' time. So, that the further necessary action may be taken in this regard.

Yours Sincerely,

[Signature]
Superintending Engineer,
UEED Circle II nd, Srinagar
AF

Copy to the:

1. Chief Engineer, J&K UVED Srinagar for information.
3. Executive Engineer S&D Division-Ist Srinagar for information and necessary action.
4. File concerned

Faecal Coliform Analysis Report of STP's for the month of February 2025

S.no	Location	Date of sampling	Final CFU/100ml	Permissible limits as per Hon'ble NGT	Sewage Treatment Final Effluent (As Notified by MOEF&CC) 13/10/2017
1	Nishat LAM Srinagar	06-02-2025	6000	100 Desirable & Permissible 230	Less than 1000
2	Habbak Srinagar	06-02-2025	40000		
3	Hazratbal Srinagar	06-02-2025	6000		
4	Nallah Amir Khan Srinagar	06-02-2025	700		
5	Barinambal (New) Srinagar	06-02-2025	3000		
6	Barinambal (old) Srinagar	06-02-2025	95000		
7	Rajbagh Srinagar	06-02-2025	80000		
8	Allouhibagh Srinagar	06-02-2025	800		
9	Mehadi kadal Anantnag	11-02-2025	500		
10	Pahalgam Anantnag	14-02-2025	3600		

The results are confined to the collected samples only.

Samples collected by:

1. Mr Shabir Ahmed (R.A)

2. Mr Sameer Maqbool (F.A)

Samples Analysed by:

Ms Shaista (JRF)

Ms Shamikha (JRF)

Scientist "B" (Bio Lab)



Government of Jammu & Kashmir
J&K POLLUTION CONTROL COMMITTEE
OFFICE OF THE REGIONAL DIRECTOR - KASHMIR
Sheikh-ul-Alam Campus, Rajbagh, near Government Silk Factory, Srinagar-190008
www.jkspcb.in Email: regionaldirectorjkm@gmail.com Tel fax 0194-2313842



The Member Secretary,
J&K Pollution Control Committee,
Jammu.

NO: - PCC/ROK/W.Lab/STP-Report/ 24-25/ 72

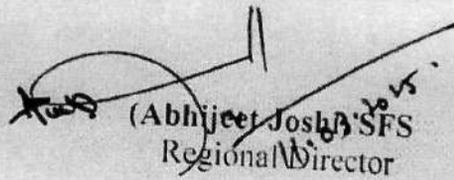
Dated:-11/03/2025

Sub: - CSTP (Common Sewerage Treatment Plant) reports for the month of February 2025 of Kashmir Division.

Sir,

Apropos to the subject mentioned above, kindly find enclosed herewith the analysis reports of various CSTPs operational in Kashmir Division for the month of February 2025. The reports submitted for favor of information and further necessary action at your end.

Yours Faithfully


(Abhijeet Joshi) SFS
Regional Director



J&K Pollution Control Committee

Rajbagh, Srinagar Kashmir

Performance report of Various STPs around DAL and Nigeen Lake Operated by LCMA

Analysis Report

S.no		STP NALLAH AMIR KHAN (5.4 MLD)		STP BARINAMBAL LCMA (16.1 MLD)		STP BARINAMBAL UEED (17.1 MLD)		Norms as per Hon.ble NGT	SEWAGE TREATMENT FINAL EFFLUENT STANDARDS AS NOTIFIED BY MOEF & CC(13/10/2017)
		RAW	FINAL	RAW	FINAL	RAW	FINAL		
	Date of Sampling	06-02-2025		06-02-2025		06-02-2025			
1	Air Temperature	12.00		11.5		11.7		-	
2	Water Temperature	11.3	11.0	10.5	10.3	10.8	10	-	
3	pH	6.88	7.31	6.96	7.16	7.05	7.2	5.5 to 9.0	6.5 to 9.0
4	Dissolved Oxygen	-	2.9	-	6.2	-	1.0	-	-
5	Chemical Oxygen Demand	674.70	227.60	373.9	89.4	398.2	186.9	50.0	-
6	*Biochemical Oxygen Demand for 3days at 27°C*	206.2	45.5	108.5	19.16	118.5	62.5	10.0	30.0
7	Phosphate(PO4-P)	2.538	0.877	1.798	0.48	1.965	1.544	1.0	-
8	Ammonical Nitrogen (NH3-N)	21.800	15.07	18.98	12.5	19.58	18.4	-	-
9	Chloride	84.0	80.0	62.0	52.0	58.0	52.0	-	-
10	Total Suspended Solids	-	36.0	-	40.0	-	168.0	20.0	<100
11	Total Dissolved Solids	481.0	450.0	373.0	310.0	361.0	353.0	-	-

It is advised that treated water from the STPs should be utilized for activities like irrigation, construction, industrial use etc instead of discharging it directly into the water bodies so that water bodies can be prevented from further deterioration.

All values are in mg/l except p H. & Temperature

Note :- This analysis report is confined only to the samples analysed

Sample Collected by

STP

Analysed by

STP

I/C Water Lab


J&K Pollution Control Committee

Rajbagh, Srinagar Kashmir

Performance report of Various STPs around DAL and Nigeen Lake Operated by LCMA
Analysis Report

S.no		STP NISHAT LAAM(4.5 MLD)		STP HABAK (3.5 MLD)		STP HAZRATBAL (7.5 MLD)		Norms as per Hon.ble NGT Order 30/04/20219	SEWAGE TREATMENT FINAL EFFLUENT STANDARDS (AS NOTIFIED BY MOEF& CC 13/10/2017)
		RAW	FINAL	RAW	FINAL	RAW	FINAL		
	Date of Sampling	06-02-2025		06-02-2025		06-02-2025			
1	Air Temperature	13.50		12.8		12.50		-	
2	Water Temperature	11.9	11.6	10.5	10	11	10.9	-	
3	pH	7.10	7.19	7.1	7.28	6.95	7.08	5.5 to 9.0	6.5 to 9.0
4	Dissolved Oxygen	-	3.7	-	3.1	-	1.3	-	-
5	Chemical Oxygen Demand	308.90	105.60	455.2	178.8	459.00	154.4	50.0	-
6	*Biochemical Oxygen Demand for 3days at 27°C*	92.5	21.2	160.5	40.50	168	23.83	10.0	30.0
7	Phosphate(PO4-P)	0.988	0.505	2.02	1.5	1.520	0.3	1.0	-
8	Ammonical Nitrogen (NH3-N)	14.280	12.06	17.510	13.87	21.18	16.87	-	-
9	Chloride	54.0	50.0	62	56.0	44.0	56.0	-	-
10	Total Suspended Solids	-	12.0	-	85.0	-	40.0	20.0	<100
11	Total Dissolved Solids	274.0	289.0	395.0	389.0	342.0	348.0	-	-

It is advised that treated water from the STPs should be utilized for activities like irrigation, construction, industrial use etc instead of discharging it directly into the water bodies so that water bodies can be prevented from further deterioration

All values are in mg/l except p H, & Temperature

Note :- This analysis report is confined only to the samples analysed

Sample Collected by

Analysed by

I/C Water Lab

J&K Pollution Control Committee
Rajbagh, Srinagar Kashmir
Performance report of Various STPs Operated by UEED

Analysis Report

S.no	Date of Sampling	STP RAJBAGH SRINAGAR (2.21 MLD)		STP ALLOCHI BAGH SRINAGR (6.0 MLD)		Norms as per Hon.ble NGT	SEWAGE TREATMENT FINAL EFFLUENT STANDARDS (AS NOTIFIED BY MOEF & CC) 13/10/2017
		RAW	FINAL	RAW	FINAL		
1	Air Temperature	06-02-2025		06-02-2025			
2	Water Temperature	13.6		10.9			
3	pH	12	12.5	10.3	10		
4	Dissolved Oxygen	7.1	7.22	7.1	7.45		
5	Chemical Oxygen Demand	-	2	-	6.6	5.5 to 9.0	6.5 to 9.0
6	*Biochemical Oxygen Demand for 3days at 27°C*	504	154.4	184.4	81.3		
7	Phosphate(PO4-P)	140.5	36.5	54.5	11.5	50.0	
8	Ammonical Nitrogen (NH3-N)	1.961	1.562	1.023	0.7	10.0	30.0
9	Chloride	19.58	15.43	11.25	8.49	1.0	
10	Total Suspended Solids	68.0	60.0	58.0	52.0		
11	Total Dissolved Solids	-	31.0	-	11.0		
		389.0	377.0	399.0	371.0	20.0	<100

It is advised that treated water from the STPs should be utilized for activities like irrigation, construction, industrial use etc instead of discharging it directly into the water bodies so that water bodies can be prevented from further deterioration

All values are in mg/l except p H. & Temperature

Note :- This analysis report is confined only to the samples analysed

Sample Collected by

EST

Analysed by

[Signature]

[Signature]

I/C Water Lab



J&K Pollution Control Committee
Rajbagh, Srinagar Kashmir
Performance report of Various STPs Operated by UEED
Analysis Report

S.no		STP MEHANDI KADAL ANANTNAG (4.0MLD)		STP PAHALGAM ANANTNAG (2.0 MLD)		Norms as per Hon.ble NGT	SEWAGE TREATMENT FINAL EFFLUENT STANDARDS AS NOTIFIED BY MOEF& CC (LJ)10/2017
		RAW	FINAL	RAW	FINAL		
	Date of Sampling	10-02-2025		13-02-2025			
1	Air Temperature	15.6		10.9			
2	Water Temperature	11.2	10.9	9.8	8.5		
3	pH	7.12	7.24	6.65	7.1		
4	Dissolved Oxygen	-	5	-	5	5.5 to 9.0	6.5 to 9.0
5	Chemical Oxygen Demand	227.6	81.3	374.8	83.5		
6	*Biochemical Oxygen Demand for 3days at 27°C*	60.5	10.5	166.4	12.4	50.0	
7	Phosphate(PO ₄ -P)	1.089	0.550	1.498	0.408	10.0	30.0
8	Ammonical Nitrogen (NH ₃ -N)	10.78	2.88	9.78	5.49	1.0	
9	Chloride	36.0	26.0	60.0	42.0		
10	Total Suspended Solids	-	18.0	-	13.0		
11	Total Dissolved Solids	215.0	172.0	293.0	178.0	20.0	<100

It is advised that treated water from the STPs should be utilized for activities like irrigation, construction, industrial use etc instead of discharging it directly into the water bodies so that water bodies can be prevented from further deterioration.

All values are in mg/l except pH & Temperature.

Note :- This analysis report is confined only to the samples analysed.

Sample Collected by

BBT

Analysed by

[Signature]
CSM

[Signature]
I/C Water Lab

INSPECTION OF DAL AND NIGEEN LAKES

146

An inspection of Dal Lake and Nigeen lakes were conducted on 24-02-2025. During inspection following observation were made:-

- There are several integrated Pump Stations commissioned around the lake at different locations which are equipped with powerful pumps. These pump stations are inter connected with each other and finally discharge waste water to nearby sewage treatment plant. During the course of inspection three integrated pump stations were inspected. These IPS's are IPS Jogilanker, IPS Nayidyar and IPS Konkhan. During the course of inspection all these Pump Stations were found fully operational.
- It had been reported in earlier inspection reports that Motiyar Mohalla of Ranwari area was unconnected with the Intermediate pump station, however in the current inspection it was observed that the said area has been connected with network of intermediate pump stations .but a small drain near pump station was found emptying into the water channel and need to diverted to nearest pump station.
- In Nayidyar, Jogilanker and Saidakadal many residential houses located on the fringes of water channels have kept the provision of discharging waste water into these channels by means of PVC Pipes protruding from the habitats and emptying untreated sewage directly into the water body.
- Sewage from house boats is significant source of untreated sewage discharging into the lake. As per the inputs provided by J&K Tourism department there are currently 768 house boats present in Dal and Nigeen lake . In order to address the issue of sewage generated by houseboats LCMA has initiated a project to connect houseboats to existing sewerage network. This system uses pipes of various dimension that float over the lake surface and channel the waste water from houseboats into a sump from where it is directed into existing sewerage network. This system has been implemented in many of the houseboats located in Ashaibagh, Nigeen Saderbal Konkhan and Nehru Park but there are several houseboats that still remain unconnected. In the Nigeen area of lake this floating sewerage net work has been un-scrupulously manipulated in some house boats as all sort of filth from house boats gets discharged into the lake.
- The effectiveness and efficiency of floating sewerage net work system for House boats to produce positive results need to be evaluated particularly when the water level recedes.
- A significant amount of solid waste both biodegradable and non biodegradable was found scattered across the back water channels of lake lying in the interior areas viz Nayidyar, Jogilanker and Motiyar.
- As already reported the drain located at Lal Bazar near G.D.Goenka School is still unconnected and discharges untreated sewage into Nigeen Lake .

J&K LAKE CONSERVATION AND MANAGEMENT AUTHORITY.
Research & Monitoring Division, Miskeen Bagh, Srinagar.

Physico-chemical analysis report of different STPs as on 01-09-2025.

S.No	Name of STP	Month	pH		BOD mg/l		COD mg/l		T. Phosphate mg/l		TSS mg/l		Ammonical Nitrogen		Fecal Coliform Col/100ml Permissible-230. Desirable-100 MPN/100ml
			Raw	Final	Raw	Final	Raw	Final	Raw	Final	Raw	Final	Raw	Final	
Norms as per Hon'ble NGT			5.5-9.0		10		50		1		20				
Norms as per CPCB			5.5-9.0		30		-		5.0		100		50		1000
1.	Nishat	01/09/25	7.0	7.6	98	22	247	89	2.2	1.2	198	35	15.8	11.0	650
2.	Habak	01/09/25	6.7	7.2	172	34	311	198	2.8	1.4	223	115	31.4	27.6	1300
3.	Hazratbal	01/09/25	6.8	7.3	129	27	278	110	1.8	0.89	254	67	26.6	19.3	900
4.	Nallah Amir Khan	01/09/25	7.0	7.6	139	20	235	39	1.66	0.97	199	24	28.5	23.0	650
5.	Brarinambal LCMA	01/09/25	6.9	7.7	155	19	356	35	2.1	1.3	258	20	17.2	14.7	500
6.	Brarinambal UEED	01/09/25	6.9	7.4	174	61	287	149	2.4	2.0	309	144	24.8	19.3	3700

Omved
S.C.A

Shank
S.C.A

Rajendra
S.C.A

S.K.



148
17
J&K Lake Conservation & Management Authority

Miskeen Bagh, Khanyar Srinagar-190003
Website: www.jklcma.jk.gov.in email: vicechairman-lcma@jk.gov.in Phone No. 0194-4501426

**The Director,
National Institute of Technology,
Srinagar.**

No: LD-II/ 672 81

Dated: 09-07-2025.

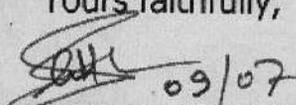
Subject: Installation of dedicated Sewage Treatment Plants.

Esteemed Sir,

Kindly refer to the subject cited above. In this context, it is to state that in view of the directions passed by the Hon'ble National Green Tribunal vide order dated: 21-08-2024 in OA No. 504/2024, the J&K LCMA is in the process of carrying remedial measures to ensure that the pollutants including untreated sewage does not enter into the lake.

Accordingly, the undersigned is directed to request you to install dedicated Sewage Treatment Plants to cater the sewage demand generated from your Premier Institution, so as to minimise the burden on existing Sewage Treatment Plants (STPs) of J & K LCMA for their better functioning to meet the output standards as per the Hon'ble NGT norms.

Yours faithfully,


09/07
**Executive Engineer,
Lake Division No.2nd**

**J&K Lake Conservation & Management
Authority, Srinagar.**

Copy to the:

1. Vice Chairman, J&K LCMA for information please. This is in reference to directions given in your office chambers during the review meeting held in this regard.
2. Superintending Engineer, J&KLCMA, for information.
3. Secretary, J&K LCMA, for information.
4. Asstt. Ex. Engineer Lake Sub-East/West for information and follow up action.



149
J&K Lake Conservation & Management Authority

Miskeen Bagh, Khanyar Srinagar-190003

Website: www.jklcma.jk.gov.in email: vicechairman-lcma@jk.gov.in Phone No. 0194-4501426

**The Hon'ble Vice Chancellor,
University Of Kashmir,
Srinagar.**

No: LD-II/ 667-71

Dated: 09.-07-2025.

Subject: Installation of dedicated Sewage Treatment Plants.

Esteemed Sir,

Kindly refer to the subject cited above. In this context, it is to state that in view of the directions passed by the Hon'ble National Green Tribunal vide order dated: 21-08-2024 in OA No. 504/2024, the J&K LCMA is in the process of carrying remedial measures to ensure that the pollutants including untreated sewage does not enter into the lake.

Accordingly, the undersigned is directed to request you to install dedicated Sewage Treatment Plants to cater the sewage demand generated from your Premier Institution, so as to minimise the burden on existing Sewage Treatment Plants (STPs) of J & K LCMA for their better functioning to meet the output standards as per the Hon'ble NGT norms.

Yours faithfully,


**Executive Engineer,
Lake Division No.2nd**

**J&K Lake Conservation & Management
Authority, Srinagar.**

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1. Vice Chairman, J&K LCMA for information please. This is in reference to directions given in your office chambers during the review meeting held in this regard.
2. Superintending Engineer, J&KLCMA, for information.
3. Secretary, J&K LCMA, for information.
4. Asstt. Ex. Engineer Lake Sub-East/West for information and follow up action.



**The Hon'ble Vice Chancellor,
Sher-e-Kashmir University of Agricultural Sciences and Technology
(SKUAST),
Shalimar, Srinagar.**

No: LD-II/ 672-76

Dated: 09-07-2025.

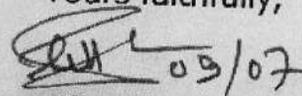
Subject: Installation of dedicated Sewage Treatment Plants.

Esteemed Sir,

Kindly refer to the subject cited above. In this context, it is to state that in view of the directions passed by the Hon'ble National Green Tribunal vide order dated: 21-08-2024 in OA No. 504/2024, the J&K LCMA is in the process of carrying remedial measures to ensure that the pollutants including untreated sewage does not enter into the lake.

Accordingly, the undersigned is directed to request you to install dedicated Sewage Treatment Plants to cater the sewage demand generated from your Premier Institution, so as to minimise the burden on existing Sewage Treatment Plants (STPs) of J & K LCMA for their better functioning to meet the output standards as per the Hon'ble NGT norms.

Yours faithfully,



**Executive Engineer,
Lake Division No.2nd
J&K Lake Conservation & Management
Authority, Srinagar.**

Copy to the:

1. Vice Chairman, J&K LCMA for information please. This is in reference to directions given in your office chambers during the review meeting held in this regard.
2. Superintending Engineer, J&KLCMA, for information.
3. Secretary, J&K LCMA, for information.
4. Asstt. Ex. Engineer Lake Sub-East/West for information and follow up action.

151

18



Vice-Chancellor's Secretariat,
Shalimar Campus, Srinagar -190025

N 553
16/7/25

No.: SKAU/SVC/68/806-11
Dated: 15/07/2025

Executive Engineer,
Lake Division No. 2nd,
J&K Lake Conservation & Management Authority,
Srinagar

Subject: Installation of Sewage Treatment Plant -reg

Sir,

Kindly refer your communication No. LD-II/672-76 dated 09.07.2025 regarding the subject.

In this connection, I am directed to inform you that University has already tendered the setting up of Sewage Treatment Plant (STP) within the Campus under *Green Campus Initiative*. The treated water from the plant shall be utilized for micro-irrigation of the University orchards thereby enabling 100% recycling of sewage water generated from the Boys Hostel. Moreover, this initiative is expected to result in around 20% saving of fresh water resources through the implementation of a drip irrigation system.

Yours faithfully,


(Sharik Majid Narwari)
Secretary to Vice-Chancellor

Copy to:

- Vice-Chairman, J&K LCMA for information.
- Estates Officer, SKUAST-K, Shalimar.
- Associate Dean, CoAE&T, SKUAST-K, Shalimar.
- Head, Division of Environmental Sciences, FoH, SKUAST-K, Shalimar.
- Superintending Engineer, J&K LCMA for information.



152
J&K Lake Conservation & Management Authority

Miskeen Bagh, Khanyar Srinagar-190003
Website: www.jklcma.jk.gov.in email: vicechairman-lcma@jk.gov.in Phone No. 0194-4501426

**The Superintending Engineer,
J&K UEED, Kashmir,
Srinagar.**

No: LD-II/ 682-86

Dated: 09-07-2025.

Subject: Connecting of untreated domestic sewage with STP.

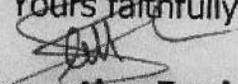
Sir,

Kindly refer to the subject cited above. In this context, it is to state that various houses located in Nayadyar, Jogilankar and Saidakadal areas are discharging wastewater directly into the water channel through protruding PVC pipes thereby adding unnecessary and objectionable pollution load to the lake. Besides, a drain near G.D.Goenka School in Lalbazar is also discharging untreated sewage into Nigeen Lake as is not connected with your main Sewage Treatment Infrastructure.

Accordingly, the undersigned is directed to request you to take necessary measures to curb the sources of pollution by construction of Sewage infrastructure in the said areas.

Matter may be treated as urgent.

Yours faithfully,


**Executive Engineer,
Lake Division No.2nd**

**J&K Lake Conservation & Management
Authority, Srinagar.**

Copy to the:

1. Vice Chairman, J&K LCMA for information please. This is in reference to directions given in your office chambers during the review meeting held in this regard.
2. Superintending Engineer, J&KLCMA, for information.
3. Secretary, J&K LCMA, for information.
4. Asstt. Ex. Engineer Lake Sub-East/West for information and follow up action.



153

J&K Lake Conservation & Management Authority

Dockyard Complex, Ishber Nishat, Srinagar, 191121
Website: www.jklcma.jk.gov.in email: vicechairman-lcma@jk.gov.in Phone No. 0194-4501426

The Superintending Engineer,
J&K UEED (Kashmir),
Srinagar.

No: LCMA/ 245/1892-95

Dated: 16 -07-2025.

Subject: Upgradation/Improvements of various STPs of J&K LCMA under Jal hi Amrut Initiative of AMRUT 2.0.

Sir,

The Ministry of Housing & Urban Affairs, GoI has allocated funds/incentives to the tune of Rs 4.75 Cr for upgradation/improvements of various Sewage Treatment Plants of this Authority under Jal hi Amrut of AMRUT 2.0 and 70% stands already released.

In this connection, you are requested to take up the project of upgradation/improvements of Sewage Treatment Plants of this Authority. The funds will be transferred accordingly.

Yours faithfully,

(Mohammad Shahid Saleem Dar) JKAS

Vice Chairman

J&K Lake Conservation & Management Authority
Srinagar.

Copy to the:

1. Commissioner /Secretary to Government, Housing & Urban Development Department, J&K for information please.
2. Superintending Engineer, J&KLCMA, for information.
3. Executive Engineer, Mechanical Division, J&K LCMA for information & necessary action.